श्री स्वर्ण सिंह : भारत का विदेश मंत्री हूं और बर्मा से दोस्ती रखना चाहता हूं ।

12.36 hrs.

STATEMENT RE. CORRECTION OF ANSWER TO S.Q. No. 371, *Re.* TRANSMITTERS FROM YUGOSLAVIA.

The Minister of Information and Broadcasting (Shri Raj Bahadur): In reply to the Starred Question No. 371 in the Lok Sabha on the 22nd November, 1965, the Minister for Information and Broadcasting informed this House that the formal contract for the supply and installation of a 1000 kw mw transmitter (comprising two 500 kw mw units) was signed with the Yugoslav firm on the 19th November 1965. There was a slight error in the date mentioned therein. The correct date for signing the contract is 17th November, 1965.

Shri Hari Vishnu Kamath (Hoshangabad): I am constrained to say, Sir, that this habit of giving wrong answers and correcting them at leisure is growing and proliferating on the treasury benches. Not a week passes without such corrections being made once or twice. This answer was given by the then Minister of Information and Broadcasting who is now happily the Prime Minister. May I know whether you propose to discountenance such practice? The Ministers should be *au courant* and posted with the correct information. Who is responsible for this mistake? Is the Secretary to the Ministry responsible for giving the wrong information?

Shri Raj Bahadur: There was only a slight error in the date.

Shri Hari Vishnu Kamath: But there is some mistake. By whom was it made? Is the Minister's Secretariat responsible? Or was she herself responsible for giving the wrong answer and correcting it at leisure?

Mr. Speaker: Really attempts should be made to avoid mistakes and there ought not to be frequent occasions for correcting them. But mistakes do occur sometimes; there is no wonder in it. Sometimes there is a mistake and if it has been corrected, there is no harm.

Mr. Speaker: Further consideration.

Shri S. M. Banerjee (Kanpur): I have a submission to make with your permission.....

Mr. Speaker: Everyone has a submission, but only interruptions are made.

Shri S. M. Banerjee: The other day I requested you, like other members, that the Labour Minister should make a statement on the Bombay textile strike. I would request you to ask the Labour Minister to make that statement today.

Mr. Speaker: All right.

12.38 hrs.

MOTION ON THE PRESIDENT'S ADDRESS—*Contd.*

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Shivaji Rao S. Deshmukh and seconded by Pandit J. P. Jyotishi on the 21st February 1966, namely:—

"That an Address be presented to the President in the following terms:—

'That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 14th February 1966'."

Out of 20 hours, 17 hours and 5 minutes have been taken and 2 hours and 55 minutes remain. It is now 12.40

and we shall adjourn at 4.30. I have received a very interesting and amusing letter from Dr. Chandak. He says he has been a very quite member and he has not got an opportunity to speak. I would certainly like to give him an opportunity. The Prime Minister would not be able to finish her reply....,

Shri Hari Vishnu Kamath (Hoshangabad): Let her reply tomorrow.

Mr. Speaker: All right we will continue upto 4:30 with this and members will speak. The Prime Minister will reply tomorrow.

Shri Malaichami may continue his speech.

Shri M. Malaichami (Periyakulam): Sir, in continuation of my speech day before yesterday, when I said that the government was able to tide over the food crisis by pursuing a vigorous policy of intense procurement, rationing and judicious distribution and import, I would like to say that in the case of procurement and rationing, the civil supply authorities are not discharging their duties efficiently and in a manner that will help to tackle the problem successfully. The administration should be streamlined to eradicate corruption and to ensure better service from the personnel.

At present when the zonal system is being much criticised, I would like to offer one suggestion to tackle the problem of proper distribution. We must have a national levy system throughout the country. Wherever there is surplus production and availability of foodgrains, it must be procured on a levy system and distribution should be arranged by rationing it in urban areas and cities with a big population.

In the semi-urban areas and rural areas fair price shops should be started so that the scarcity in the semi-urban areas could be tackled by providing foodgrains through these fair price shops at reasonable prices. This will help the poor sections of the people in the country to get their requirements of foodgrains at reasonable prices even during scarcity times and off-seasons. At the same time, people in the urban areas will also be getting their requirements of foodgrains through rationing. Therefore, to have control over distribution the Government must have some stock with them which could be done by adopting the levy system on a national scale.

To increase production of foodgrains much headway has to be made in the utilisation of irrigation potential. At present only 40 per cent of the irrigation potential is being utilised. 43 million acres of cultivable land is left uncultivated. Steps must be taken to fully utilise the irrigation potential and bring the cultivable land under cultivation. Steps should also be taken to allot such lands to landless agriculturists in blocks and to bring them under cultivation.

I know of a medium irrigation scheme in my constituency which when taken up will give immediate results to irrigate about 4000 acres of land which is now rain-fed. The Sothuparai-Kuppamparai scheme is pending sanction of the Planning Commission. Clearance is to be given immediately so that the 4000 acres could be brought under irrigation to increase food production.

Then, there are inter-State river schemes which on account of differences between the States in their approach are found to be difficult of implementation. For example, the Kottar scheme sponsored by the Madras State to utilise the waters of Kerala State is still pending implementation on account of the differences of opinion between the two States. Such difficulties must be overcome and the Centre should evolve a co-ordinated scheme to utilise the water resources of the country on a national scale and to make the utilisation of water on a rational basis. Effective steps must

be immediately taken by the Centre to avoid such lag in the utilisation of water and see that the water resources of the country are effectively utilised.

12·44 hrs.

[SHRI P. K. DEO *in the Chair*]

To tap subsoil water more wells must be sunk and pump-sets installed. To work increased pump-sets, there must be adequate power supply and more thermal plants must be established in addition to the hydro-electric plants which could not be depended upon in times of drought as this year.

In this connection, I would request that the Kalpakam Atomic plant in Madras and the Tuticorin thermal plant should be taken up immediately, instead of penalising the State for efficiency and economic utilisation.

श्री हुकम चन्द कछवाय (देवास) : मैं आप की व्यवस्था चाहता हूं, सदन में गणपूर्ति नहीं है ।

Mr. Chairman: The hon. Member may kindly resume his seat. The bell is being rung....Now there is quorum. He might continue his speech.

Shri M. Malaichami: Experts say that 100 million tons of millets could be produced in 25 million acres. This is possible only if agriculture is modernised and for modernisation it needs a scientific approach. Programmes like soil-testing and schemes for prevention of soil erosion which help in inreasing production should be carried out throughout the country. Instead of devoting attention only on chemical fertilizers, attention must also be bestowed on farm yard manure, compost and green manure. As they are equally effective to fertilize the soil, they should be used extensively depending upon the nature and fertility of the land.

Power tillers and small tractors should be produced in the country to meet the demand of the agriculturists. Spare parts for the existing tractors must also be made available through the State Trading Corporation.

There is much talk of using improved seeds but they are not supplied to the agriculturists in adequate quantities. Some experts say that exotic seeds result in doubling the yield. Government should pay attention to the various suggestions made by experts about the suitability of particular seeds for particular soils and supply the varieties required by the agriculturists so that the maximum yield could be obtained from the land.

Then, availability of credit to the agriculturists also needs special attention on the part of the Government. Most of the agriculturists are indebted and they are not able to secure credit for carrying on their agricultural operations like purchase of improved seeds or fertilizer. So, an effective policy should be evolved by the Centre for providing credit facilities to the agriculturists.

Payment of a remunerative price for the produce is one of the other most important requirements for increase in farm production. Suppose an industrialist finds that his products are not getting a good price; he will immediately switch on to the production of some other item. But the agriculturist has no such option. Whether there is profit or not, whether he is able to maintain his family with the income from agriculture or not, whether it is self-supporting or not, he cannot give up agriculture. Suppose all the agriculturists decide to give up agriculture and take to industry, we can very easily imagine the consequences of such a step for the country. To avoid such a situation we must pay a remunerative price to the agriculturist so that he will have the confidence that his problem and

difficulties are recognised by the Government and that he will get a fair deal from the Government. The creation of such confidence in the agriculturists is very necessary for increased production and that confidence can be created only if we give them a remunerative price for their produce.

Then, unlike industry, agriculture has to face some risks. The agriculturist is a victim of the vagaries of the monsoon. If there is either drought or too much of rainfall, or rainfall at the improper time, his crops are affected. Therefore, in order to cover such risks now faced by the agriculturists, Government must initiate some crop insurance scheme.

One more point of equal importance is the efficiency of agricultural research to combat disease and evolve improved hybrids which will help improve production. Cardamom is a foreign exchange earning commodity. It is grown in Kerala, Mysore and Madras States. The plant is affected by a virus called "Kattai" which at present could be eradicated only by uprooting the plant. Big estates are subjected to this disease resulting in complete destruction. So far no remedy has been found and research has not come to the rescue of the planters. This situation must be overcome and the present system of agricultural research carried on in the country must be bifurcated into fundamental research and applied research. The fundamental research part of it must be assigned to the Centre and the Commodity boards and applied research must be entrusted to the States. By improving the standard of research and enabling the agriculturist to get the benefit of research, it would be possible to safeguard the interests of agriculturists and improve production as also improve exports to earn the much-needed foreign exchange. If agriculture is improved, then only the requisite raw material for industrial development and the foreign exchange required for the country could be secured.

I would like to make one more suggestion at this moment. The Government is having a proposal to instal the statues of leaders of all-India eminence in our capital city. It would be better if leaders of eminence from all States are also recognised. To impress that due representation to the various States and regions of the country is given, statues of leaders must be installed after proper selection.

With these words, I conclude.

श्री चांडक (छिंदवाड़ा) : सभापति महोदय, काफी प्रतीक्षा करने के बाद आज. . .

श्री हरि विष्णु कामत : प्रतीक्षा में आनन्द है ।

श्री चांडक : कुछ कहने का मौका मिल रहा है । महामहिम प्रेजीडेंट महोदय ने. . . .

श्री हुकम चन्द कछवाय (देवास) सभापति महोदय, मैं आप की व्यवस्था चाहता हूं । हाउस में गणपूर्ति नहीं है ।

Mr. Chairman: The bell is being rung. . . . Now there is quorum. The hon. Member may continue his speech.

श्री चांडक : प्रेजीडेंट महोदय ने गत वर्ष में जो घटनायें घटीं उन सारी घटनाओं पर और आने वाले एक वर्ष के लिये सरकार की नीतियों आदि पर प्रकाश काफी अच्छी तरह से डाला है और हमारा मार्गदर्शन किया है ।

गत कुछ महीनों में हम लोग बहुत कठिनाई में से गुजरे हैं । प्रथम तो पाकिस्तान ने हम पर आक्रमण किया और लड़ाई हुई । इस से हमें काफी सदमा पहुंचा । लेकिन एक बात से हमें बहुत तसल्ली होना स्वाभाविक है । इस लड़ाई में भारतवर्ष ने जो एकता, अखण्डता और पुरुषार्थ का परिचय दिया है और हमारे वीर सैनिकों ने जिस तरह से भारत

[श्री चांडक]

का नाम ऊंचा किया है, और फिर से दुनिया को यह दिखा दिया है कि भारतीय सैनिक ऊंचे दर्जे के सैनिक हैं, उस पर यदि हम गर्व करें तो यह अनुचित नहीं होगा। भारत के लोगों ने यह दिखा दिया है कि वे अपने मुल्क के लिए सब कुछ देने को हमेशा तैयार हैं।

दूसरी घटना वह है जब कि हमारे परम प्रिय प्रधान मंत्री स्वर्गीय श्री लाल बहादुर शास्त्री ने ताशकंद में जा कर एग्रीमेंट किया और उस के द्वारा संसार को शान्ति की स्थापना का एक पैगाम दिया है। यहां काफी चर्चा ताशकंद एग्रीमेंट पर हो चुकी है। लेकिन मेरा अपना ख्याल है कि जहां तक ताशकंद एग्रीमेंट का सम्बन्ध है यह केवल नो-वार पैक्ट ही नहीं है लेकिन जिस बात पर हमारे पूज्य गांधी जी ने हमेशा विश्वास किया था और आजादी की लड़ाई में हमारा मार्गदर्शन किया था और यह कहा था कि हृदय परिवर्तन से बहुत सी बातें हो सकती हैं, उस का भी यह एक ज्वलंत प्रमाण है। गत अठारह वर्षों में हम ने हमेशा प्रयत्न किया कि पाकिस्तान के साथ हमारा नो-वार पैक्ट हो जाए लेकिन पाकिस्तान ने इस बात को कभी मंजूर नहीं किया। लेकिन जब यह बात मालूम हो गई और दुनिया के लोगों ने भी इस को समझ लिया कि लड़ाई से मसले हल नहीं होते, लड़ाई से मसले बढ़ते हैं और इस लिये लड़ाई का मार्ग छोड़ कर आपस में बैठ कर यदि कोई उलझनें हों तो उन को हम मिटा सकते हैं और लड़ाई कोई जरिया नहीं है मसलों को हल करने का, तो पाकिस्तान का भी हृदय परिवर्तन हुआ और वह इस बात के लिये मजबूर हुआ कि हमारे साथ एक पैक्ट करे, समझौता करे। मैं समझता हूं कि शास्त्री जी ने न केवल खुद गांधी जी के कदमों पर चलने की कोशिश की बल्कि इस मुल्क को भी चलाने की कोशिश की और अपने इस अठारह महीने के कार्यकाल में उन्हों ने यह दिखा दिया कि वह कितने साहसी हैं, कितनी हिम्मतवाले हैं, संकट के समय में कितनी दृढ़ता से वह आगे बढ़ सकते हैं और शान्ति के समय में शान्ति की खोज में हमेशा तत्पर रहते हैं।

शास्त्री जी सिद्धान्तों पर हमेशा अटल रहे। वह निर्भीक थे, साहसी थे, सरल थे, स्वभाव से विनम्र थे और वाणी से मधुर थे। अपने इन गुणों के कारण उन्हों ने हिन्दुस्तान के करोड़ों लोगों के मनों पर राज्य किया, लोगों के मनों को जीता और ताशकंद एग्रीमेंट कर के मानवता और दूरदर्शिता का परिचय दिया। शास्त्री जी शान्ति के महान पुजारी और पथप्रदर्शक बन गए और वह केवल हिन्दुस्तान और पाकिस्तान में ही नहीं बल्कि संसार के लिए शान्ति का मार्ग खोल गए, संसार के लोगों का पथप्रदर्शन कर गए। बहुत से माननीय सदस्यों ने अपनी शंकायें प्रकट की हैं, सन्देह प्रकट किया है और उन का निराकरण भी किया गया है। मेरी अपनी राय है कि यह सही है कि पाकिस्तान के साथ हमारा जो ताशकंद एग्रीमेंट हुआ है उस को हमें पूरी ईमानदारी के साथ, प्रामाणिकता के साथ पूरा करना चाहिये। हमें यह भी भरोसा करना चाहिये कि पाकिस्तान भी उसे उसी ईमानदारी और प्रामाणिकता के साथ पूरा करेगा। कहा जाता है उत्तरी सीमा पर चीन का हमें डर है। बात सच है। जो उन की कार्यवाहियां होती हैं, जिस प्रकार से वह व्यवहार कर रहे हैं उस से हमें डर लगा रहता है कि कहीं किसी भी मौके पर आक्रमण न हो जाय। लेकिन यह बात हमारी तैयारी पर निर्भर करती है। ताशकंद समझौते का यह मतलब नहीं है कि हम फौजी दृष्टि से, अपनी रक्षा की दृष्टि से कमजोर बने रहें। रक्षा पर हमें हमेशा ध्यान देना है और अपनी ताकत को अधिक से अधिक बढ़ा कर रखना है।

चेयरमैन महोदय, दूसरी बात विदेश नीति के सम्बन्ध में है। विदेश नीति के सम्बन्ध में कई लोगों ने और हमारे मित्र दंडेकर जी ने ध्यान दिलाया। आज वह मौजूद नहीं हैं।

उन्हों ने कुछ मखौल भी उड़ाया लेकिन मैं आप से अर्ज करना चाहता हूं कि जिस विदेश नीति की स्थापना गांधी जी ने और पंडित जवाहर लाल नेहरू के जो कि भारत के हृदय-सम्राट थे, उन्हों ने की और भूतपूर्व प्रधान मंत्री ने की, वह बहुत सोच समझकर वदेश नीति की नींव डाली गई। विदेश नीति हमारी क्या है कि हम शांतिपूर्ण सह-जीवन चाहते हैं। दूसरों के आन्तरिक मसलों में हम हस्तक्षेप करना नहीं चाहते न हम किसी का हस्तक्षेप चाहते हैं, गुटों से विमुक्त रहना चाहते हैं, और झगड़ों को तय करने में बल प्रयोग का परित्याग करना चाहते हैं। इस से बढ़िया दूसरी कौन सी विदेश नीति हो सकती है? और इसी विदेश नीति ने हम तो यह मानते हैं कि हमारे मुल्क का कल्याण किया है और आज इसी के कारण संसार में एक केवल चीन को छोड़ कर सारे मुल्क हमारे मित्र हैं। मैं आप से अर्ज करना चाहता हूं कि यह विदेश नीति हमारी मजबूत है, ठोस है। हम किसी गुट में शामिल होना नहीं चाहते लेकिन अपने पैरों पर खड़े रह कर अपनी स्वतंत्र बात को स्वतन्त्र रूप से कहना चाहते हैं।

मैं कहूंगा कि यह हमारी विदेश नीति है जिस के पालन से आज संसार के सब राष्ट्र हमारे मित्र हैं। हम सब को मित्र रखना चाहते हैं, और सब के मित्र बनना चाहते हैं। इस से बढ़ कर कोई दूसरी विदेश नीति नहीं हो सकती है। इसी नीति को अपनाना चाहिए और इसी का मैं समर्थन करता हूं।

श्रीमान, दूसरी आन्तरिक बातें हैं। आजकल हमारे देश की आन्तरिक आर्थिक नीति के अन्दर दो बातें हैं। एक तरफ तो हम देखते हैं कि हमारा औद्योगिक विकास जिस परिमाण में होना चाहिये वह नहीं हो रहा है और हमारा उत्पादन धीरे-धीरे घटता जा रहा है। उस में जितनी पूंजी प्राइवट सैक्टर में लगनी चाहिए वह नहीं लग रही है। उत्पादन घट रहा है। यह हम देखते है। लेकिन दूसरी तरफ अन्न की पैदावार, खेती का उत्पादन भी बढ़ाने की आवश्यकता है। मैं एक बात आप से कहना चाहूंगा क्योंकि हम ने यह पब्लिक सैक्टर और प्राइवेट सैक्टर ऐसी इस प्रकारकी चीजें बना कर रखी हैं और एक मोनोपली कमीशन का भी जिक्र यहां बहुत किया गया, मैं मानता हूं कि किसी भी छोटे ग्रुप के हाथ में या कुछ व्यक्तियों के हाथ में मुल्क की आर्थिक सत्ता हो, यह बात अच्छी नहीं हो सकती है। मेरा ख्याल है कि पुंजी का विभाजन इस तरह से होना चाहिए कि वह हमारे उद्देश्य के अनुरूप हो। आखिर हमारा मुख्य उद्देश्य क्या है? हमारा मुख्य उद्देश्य है कि इस मुल्क के अन्दर हम ऐसे समाज का निर्माण करें जो एक्स-प्लायटेशन से रहित हो, सब लोग सुखी हों, सम्पन्न हों, हम किसी इज्म में नहीं पड़ना चाहते, कैपिटलिज्म हम नहीं चाहते, हम सोशलिज्म के पक्षपाती हैं लेकिन किसी प्रकार का डागमेटिक सोशलिज्म भी हम नहीं चाहते। अगर मोनोपाली किसी छोटे ग्रुप के हाथ में हो या कुछ लोगों के हाथ में आर्थिक सत्ता जाय, यह भी हम नहीं चाहते। गांधी जी यह भी कहते थे कि सरकार के हाथ में भी पूंजी का एकाधिपत्य नहीं जाना चाहिए। तो सवाल यह है कि उद्योग धन्धों का भी वितरण इस प्रकार से हो कि जिस में, हर एक आदमी को जो काम करना चाहते हैं काम करने का मौका मिले और इस के लिये बहुत सारे लोग इन बन्धनों को बुरा समझते हैं कि जिस की वजह से कुछ लोग जो काम करना भी चाहते हैं छोटे मोटे लोग वह काम नहीं कर सकते हैं। लाइसेंसिंग पद्धति इत्यादि इतनी जटिल हो जाती हैं कि जिस में वह काम नहीं कर सकते हैं। तो मैं यह समझता हूं कि जहां सारा कच्चा माल मुल्क का है, लोग पंजी भी लगाना चाहते हैं और मार्केट भी अवेलबिल है, तो ऐसे जो छोटे मोटे उद्योगधन्धे हों, उनमें लाइसेंसिंग पद्धति यदि न रहे तो भी काम चल सकता है या यदि रहे तो इतनी सरल रहे कि हर एक को काम करने का मौका मिले।

अब सबसे बड़ा सवाल है खेती के उत्पादन का। 18 वर्ष हो गए जबसे

[श्री चाण्डक]

हमने काम शुरू किया है, जब से हम आजाद हुए हैं। हर साल इस बात पर जोर देते आये हैं कि अन्न के बारे में हम स्वावलम्बी बनें। लेकिन दुर्भाग्य की बात है कि कुछ वर्षों से, सात-आठ वर्षों से यह हालत रही है कि हर साल हमें ज्यादा से ज्यादा अन्न बाहर से मंगाना पड़ रहा है। यह स्थिति बहुत अच्छी नहीं है। अन्न के उत्पादन पर हमें अधिक से अधिक जोर देने की आवश्यकता है। लेकिन सवाल यह है कि खेती का उत्पादन बढ़े कैसे ? हमने बहुत बड़े-बड़े डैम्स बनाये हैं . . .

सभापति महोदय : अब खत्म कीजिए।

श्री चांडक : कृपा करके पांच मिनट और दे दीजिए।

लेकिन उसका फायदा हमको जितना मिलना चाहिए वह नहीं मिल रहा है। खेती का उत्पादन बढ़ना और हर तरह का उत्तपादन बढ़ना आवश्यक है। प्रेसीडेंट महोदय ने उस तरफ ध्यान दिलाया है। आज हम जितना भी फारेन एक्सचेंज इकट्ठा करते हैं, जितना माल बाहर भेजते हैं मेरा ऐसा ख्याल है कि वह 65 परसेंट से अधिक केवल खेती का ही उत्पादन है चाहे वह चाय हो, चाहे काफी हो, चाहे तम्बाकू हो, चीनी हो, जो भी चीज हम भेजते हैं वह सब खेती का ही उत्पादन है और वह 65 परसेंट से ज्यादा है। तो खेती के उत्पादन की तरफ भी हमें अधिक से अधिक ध्यान देना है। लेकिन मेरा एक निवेदन है कि खेती की तरफ बहुत ध्यान देने की बात होती है। हर एक आदमी कृषि और कृषक के बारे में बोलता है लेकिन जब तक आप कृषि को इंडस्ट्रियल बेसिस पर ट्रीट नहीं करेंगे, उसे आप बेसिक इंडस्ट्री नहीं समझेंगे तब तक पूरा ध्यान उस तरफ को जाने वाला नहीं है। इसलिए मैं आपसे निवेदन करूंगा कि खेती को एक इंडस्ट्री समझना चाहिए, बेसिक इंडस्ट्री समझ कर जिस प्रकार इंडस्ट्री के लिए जब पूरा ध्यान देते हैं उसी तरह से खेती की तरफ भी ध्यान देने की आवश्यकता है।

श्री हुकम चन्द कछवाय : माननीय सभापति महोदय; मैं कुछ बोलूं उसके पहले थोड़ी गणपूर्ति करवा दें तो ज्यादा अच्छा हो।

Mr. Chairman: There is quorum in the House.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, राष्ट्रपति जी को मैं धन्यवाद देता हूं कि उन्होंने साल भर का पूरा हिसाब हम लोगों के सामने रखा कि हमने पिछले साल क्या किया। हमारे देश में कुछ लोगों के द्वारा और सरकार द्वारा यह त्रिभाषा फारमूला जो लागू है, मैं इसमें कुछ संशोधन करना चाहता हूं। सरकार ने रखा है कि एक प्रदेशिक पहली भाषा होगी, दूसरी अंग्रेजी होगी और तीसरी हिन्दी होगी। सभी प्रान्तों में जो भाषायें चलती हैं वे अधिकांश संस्कृत से ही निकली है। मैं यह कहूंगा कि अंग्रेजी के स्थान पर संस्कृत रखी जाय और राजभाषा में, अपने प्रान्त की भाषा में सारा काम काज हो तथा केन्द्र से सारा सम्बन्ध हिन्दी में हो।

जहां तक हमारे केन्द्र का सवाल है दिन प्रतिदिन ऐसा देखा गया कि मुख्य मंत्रियों के दबाव में सरकार झुकती चली जा रही है। उदाहरण के तौर पर हाल ही में जयपुर में कांग्रेस का अधिवेशन हुआ। वहां काफी बहुमत से यह प्रस्ताव पास किया गया कि यह जो जोन्स की प्रथा है यह क्षेत्रवादी है इसे समाप्त किया जाय।

वहां माना गया और प्रस्ताव पास किया गया लेकिन जब उसके थोड़े दिनों के बाद दिल्ली में सारे मुख्य मंत्री मिले और उन्होंने इस बात पर जोर दिया कि यह नहीं होना चाहिए तो सरकार ने वैसा मान लिया और पहले वाले प्रस्ताव को ठुकरा कर फिर से नीति रख दी कि हम यह जोन प्रथा नहीं तोड़ेंगे। मैं यह कहना चाहता हूं कि क्या केन्द्रीय सरकार मुख्य मंत्रियों के आदेश पर चलने वाली है उनके दबाव में चलने वाली है? मुझे खेद है कि राष्ट्रपति जी ने अपने भाषण में मजदूरों का उल्लेख नहीं किया। अब आये दिन समाचारपत्रों में छपता है कि फलाने स्थान पर मजदूर हड़ताल कर रहे है फलानें स्थान पर फैक्टरी बद हो रही हैं, या अमुक स्थान पर इतने हजार लोग छांटे जायेंगे। दिल्ली क्लाथ मिल पिछले 6, 7 या 8 रोज से बंद पड़ी हुई है। किस कारण से वह बंद पड़ी है। और सरकार उसके लिए क्यों ध्यान नहीं देती? भिलाई में भी मजदूरों में असन्तोष है। इसी तरह से कोटा में स्ट्राबोर्डस बनाने की फैक्टरी काफी दिनों से बंद पड़ी है और जिसके फलस्वरूप 350 मजदूर बेकार पड़े हुए हैं। इस प्रकार की जो घटनाएं होती हैं वह ठीक नहीं हैं।

Shri N. Sreekantan Nair (Quilon): There is no quorum in the House.

Mr. Chairman: The bell is being rung—now there is quorum.

श्री हुकम चन्द कछवाय : हमारे देश-वासियों को विदेशी गेहूं खाने को दिया जा रहा है। अब सिद्धान्त यह है कि जैसा खायोगे वैसी बुद्धि होगी। बहुत से लोग जो आज अमरीका की दुहाई देते हैं, अमरीका की तारीफ करते हैं और मांग करते हैं कि अमरीका से अनाज आना चाहिए, अमरीका से अनाज आने की तारीफ करते हैं, मैं उसके विरोध में हूं। हमारे देश में काफी अनाज मौजूद है। आज एक प्रश्न के उत्तर में हमने देखा कि पंजाब के अन्दर काफी अनाज पड़ा हुआ है। उसे सरकार अपने ढंग से खरीदती है, व्यापारियों को नहीं खरीदने देती और अपने ढंग से खरीद कर उसको दुगने भाव में दूसरे प्रान्तों को भेजती है। इसी प्रकार से मध्य प्रदेश में मध्यप्रदेश के काश्तकारों से जो अनाज खरीदा जाता है वह काफी सस्ते दामों पर खरीदते हैं। 20 रुपया और 25 रुपया क्विंटल मुनाफा लेकर वह दूसरों को बचते हैं। मैं समझता हूं कि इस प्रकार से जो राज्य सरकारें मुनाफाखोरी करती हैं उस पर केन्द्रीय सरकार को ध्यान देना चाहिए। लेकिन छोटे छोटे व्यापारी अगर थोड़ा मुनाफा कमाते हैं तो उनको सुरक्षा कानून में बंद किया जाता है। इस सुरक्षा कानून का एक बवंडर मचा रक्खा है सारे देश में। हकीकत यह है कि इस सुरक्षा कानून का दुरुपयोग शासक वर्ग ने अपने दल के हित के लिए किया है, अपनी पार्टी के लिए लिया है और अपनी सरकार को बचाने के लिए लिया है। मैं सुरक्षा कानून का घोर विरोध करता हूं।

मैं इस का एक उदाहरण देना चाहता हूं। मंदसौर के एक जनसंघ अध्यक्ष श्री सूरजमल जैन सुरक्षा कानून के अन्दर पकड़ा गया। जब उसका फैसला हुआ तो मालूम पड़ा कि उनके साथ कलक्टर की व्यक्तिगत दुश्मनी थी इसलिए उन पर यह सुरक्षा कानून लगा कर उन्हें गिरफ्तार किया। हाई-कोर्ट ने फैसला दिया कि तुम्हें बरी किया जाता है तुम निर्दोष हो। दरअसल इस कानून का उपयोग सत्ताधारी वर्ग अपने व्यक्तिगत लाभ के लिए करता है। अब अगर किसी ने नेता के खिलाफ कुछ बुरा भला कह दिया तो उन्होंने पुलिस को सिखा दिया कि इसे सुरक्षा कानून के अन्दर

[श्री हुकम चन्द कछवाय]

बंद कर दिया जाय । दरअसल उसका नाजायज फायदा उठाया गया है । सत्ताधारी वर्ग द्वारा अपने दल के लाभ के लिए उसका इस्तेमाल हुआ है । आज उसका कौन सा महत्व है ? आप समझते हैं कि चीन का संकट है । ठीक है सारे देश की जनता समझती है लेकिन आप ने क्या किया ? उस के लिए आप ने ताशकंद वार्ता पाकिस्तान से संघर्ष के बाद की । उस के बारे में कहते हैं कि हृदय परिवर्तन होगा । इस समझौते के बाद में क्या हुआ । हम ने उन के सैनिक छोड़ दिये क्योंकि उन्होंने हमारे सैनिक छोड़ दिये । हम ने जो पाकिस्तान के सैनिक छोड़े हाल में तो हर सैनिक का वजन बढ़ा कर छोड़ा । इसके विपरीत हम क्या देखते हैं ? उन्होंने जो हमारे 1200 नागरिक पकड़े थे और जब उन्होंने उन को छोड़ा तो उन्होंने 1200 में से दो हमको मरे हुए दिये और अनेक नागरिक बीमारी की हालत में थे । उनको उन्होंने अपने यहां ठीक से खाना नहीं दिया और उन के साथ अच्छा व्यवहार नहीं रक्खा था । पाकिस्तान में भी हालात के मुताबिक हृदय परिवर्तन हुआ है उसका आभास हमें अभी तक देखने को नहीं मिला है । और मालूम ऐसा देता है कि जो उस की आदत है वह उससे बाज आने वाला नहीं है ।

अभी हमारे शास्त्री जी जब यात्रा पर गये तो वह रंगून भी जाने वाले थे । रंगून में वह बहादुर शाह की दरगाह पर जाने वाले थे । लेकिन उन्हें पता लगा कि बहादुरशाह की समाधि पर भुट्टो का चित्र लगा है इसलिए उन्होंने अपना इरादा बदल दिया और कह दिया कि मैं नहीं जा सकता । अगर हमारे शत्रु का चित्र वहां पर लगा हुआ है तो मैं उस स्थान पर जाने से इंकार करता हूं । उन्होंने वहां जाने का अपना कार्यक्रम रद्द कर दिया । अब मैं पूछता हूं इस सरकार से जो कि अपने सिद्धान्त पर इतनी अटल है वह शास्त्री जी की मृत्यु वहां ताशकंद में जिन परिस्थितियों में हुई उन के बारे में पूरी तरह से जांच करने को तैयार क्यों नहीं है ? शास्त्री जी की मृत्यु को लेकर अनेक प्रकार के लोगों से अनेक बातें सुनने को मिलती हैं । सवाल यह पूछा गया है कि शास्त्री जी ने जब सोने से पहले एक गिलास दूध पिया था तो उस की क्या कोई जांच की गई कि उस में क्या था ? लेकिन इस का सरकार की ओर से कोई संतोषजनक उत्तर नहीं आया । दूसरी बात मैं यह कहना चाहता हूं कि जिस समय शास्त्री जी की मृत्यु वहां पर हुई तो रूस के जो रसोइये थे और हमारे दूतावास के जो रसोइये थे उन के जो बयान लिये गये, जो अपने-अपने वक्तव्य दिये उसमें उन्होंने क्या-क्या कहा, वह सारे के सारे बयानात रूस सरकार से मंगवा कर सदन् को बताना चाहिए और इस देश की जनता को बताना चाहिए कि उसको लेकर अनेक प्रकार की शंकाएं यहां लोगों में फैल रही हैं । इस की पूरी जवाबदेही श्री स्वर्ण सिंह और चह्वाण साहब पर आती है । हम शांति के अग्रदूत हैं, हम शान्ति की बातें करते हैं फिर भी हम पर हमले होते हैं । हम शांति चाहते है फिर भी हमें पाकिस्तान छेड़ता है, हमें चीन छेड़ता है। इतना शान्तिप्रिय होने के बाद भी और जिस दल के द्वारा यह नारा लगाने पर कि हम शांति चाहते हैं जरा उस दल की तरफ निगाह उठा कर तो देखिये कि खुद उन के अपने अंदर क्या हालत हो रही है ? उनमें आपस में कैसे जूता चल रहा है और कैसे एक दूसरे को गिराने की चेष्टा हो रही है ? जयपुर में उन की खुद आपस में जो हालत हुई वह सब हम लोगों के सामने है ।

आज आवश्यकता इस बात की है कि जो भी देश शांति की बात करे वह पहले बलशाली बने । शांति की बात कहने से पहले हमें अपने को बलशाली बनाना चाहिए तभी हमारी शांति की बात की संसार में कद्र होगी । अपने को शक्तिशाली और बलशाली बनाने के लिए ऐटम बम और अणु बम बनाने चाहिए और उस के लिए जो भी खर्चा हो वह हमें खर्च करने में हिचकिचाना नहीं चाहिए । क्योंकि हमारे यहां ऐसे पदार्थ हैं, ऐसी चीजें हैं, सभापति महोदय, जिनकी सहायता से हम इस को काफ़ी सस्ता बना सकते हैं। जिनके पास शक्ति है, दुनिया उस से डरती है और वही स्वाभिमान से कह सकता है कि हम शान्ति चाहते हैं ।

एक बात मैं अनाज के सम्बन्ध में कहना चाहता हूं । सरकार उसके बारे में ठीक ढंग से निर्णय नहीं कर पाई है । सरकार की अनाज बांटने की व्यवस्था में काफ़ी गड़बड़ है। अनाज ज्यादा पैदा होना चाहिये, उसका सीधा तरीका है कि काश्तकार को ज्यादा सहायता दी जाय । छोटी-छोटी योजनायें हों, कुएं खोदे जांय, छोटे बांध बनाये जांय और काश्तकारों को सस्ते दामों पर खाद मिलनी चाहिये, जिस के कारण से वह ज्यादा अनाज पैदा कर सके । आप खाद दे देंगे, बीज दे देंगे, लेकिन प्रमुख चीज़ है— वह है पानी । उन्हें जब तक पानी नहीं मिलेगा, उनका काम नहीं चल सकता है । पानी हर जगह लगता है । वैसे वे साल भर में एक बार फसल लाते हैं लेकिन अगर पानी पर्याप्त मात्रा में आप ने दिया तो, सभापति महोदय, मुझे ऐसा लगता है कि वे तीन फसल साल भर में देंगे और हमारी समस्या समाप्त होगी ।

मैं एक बात और कहना चाहता हूं, जब से यह विवाद चली है, जितने भी विरोधी पक्ष ने यहां विचार रखे, किसी भी मंत्री ने उनके नोट्स नहीं लिये, आपस में बात करते रहे । वे तो यह मान कर चलते हैं कि जो कांग्रेस पार्टी कहती है, वह ठीक है, चाहे वह कुछ भी हो । लेकिन प्रजातन्त्र के अन्दर ऐसी बात नहीं है । आज विरोधियों को अपनी बात रखने का अधिकार है, हमारे ज्यादा अनुभव है, उसके आधार पर हम उनको सुझाव देते हैं, लेकिन मुझे खेद के साथ कहना पड़ता है कि सरकार की ओर से कोई नोट नहीं लिये जाते । सरकार जब जवाब देगी, प्रधान मंत्री जब जवाब देंगे तो मुझे उम्मीद है कि वह उन सब बातों का जवाब देंगे जो हम ने यहां पर रखी हैं और वह उन सब मूलभूत सुझावों पर प्रकाश डालेंगे जिस से हम समझते हैं कि हम आगे काम कर पायेंगे ।

Shri Abdul Ghani Goni (Jammu and Kashmir): While supporting the motion on the President's Address, which has been under discussion for the last three or four days, I am happy to say that the President has given a picture of the mind of the nation. Of course, the Address seems to be a very brief one, but if we interpret it and read between the lines, we find so many things in it.

While discussing about the foreign policy, the first issue he has placed before us is the maintenance of peace nationally and internationally. During the last year, particularly, we had surprising incidents througout the country. On the one hand, we had the food shortage. On the other, externally, we had an aggression by Pakistan. While some States particularly in the south were subjected to extreme difficulties in regard to food, we in the border areas, particularly in the Punjab and Jammu and Kashmir have suffered a lot due to the provocation from Pakistan and the armed aggression by Pakistan on our borders.

The people from Jammu and Kashmir and Punjab and West Bengal also had repeatedly warned the Government about the intentions of Pakistan, but I personally feel very sorry

[Shri Abdul Ghani Goni]

that no particular attention was given to the western side, especially the borders of Jammu and Kashmir and Punjab.

In this age, to talk of infiltrators coming into towns and devastating civil life and disturbing the civil administration is something very intriguing. If a nation so strong cannot defend its borders, then it does not deserve to be called a strong nation in the world these days.

श्री हुकम चन्द कछवाय : गण-पूर्ति नहीं है।

Mr. Chairman: The hon. Member Shri Abdul Ghani Goni may resume his seat for a while. There is no quorum. The bell is being rung—

Now, there is quorum. Shri Abdul Ghani Goni may now resume his speech.

Shri Abdul Ghani Goni: I was discussing about border defence. It is very easy to say that some infiltrators had come across the borders. But we people who are directly concerned, on the borders particularly of Jammu and Kashmir and Punjab know the effects of this infiltration and the violation of our borders. The country's defence is the primary duty of any government to whichever party it may belong. If our borders are not strong, then automatically our sovereignty and our independence are in danger.

This kind of crossing over the borders is something unheard of in other countries. I have read some articles about border defence, and I find that anybody crossing the border without a valid licence or who goes there in an unauthorised way goes straightway to the 'poles'. Such are the defence arrangements in other countries. But I do not know why in India this border defence particularly is not attended to. The people outside must be laughing that the country has such a weak defence that hundreds and thousands of people, fully armed, could come into the cities and disturb the civil life and devastate the civil administration. After this aggression, we know the effects we have had in Jammu and Kashmir. I know how the people had to face the aggression, and how they were displaced and had to move from place to place. Internally also, I claim that no good arrangements were made for those evicted from the border areas or displaced from our own areas due to the Army movement. These things exhibit a very sorry state of affairs. Now, all of a sudden we withdraw from all our posts. Particularly, when we claim and we declare that some areas liberated from the occupied areas belong to us, when we say, for instance, that Haji Pir belongs to us and other areas belong to us, I do not know how we silently and mildly withdraw our forces even from those areas; we people find it very difficult to judge the policies of the Central Government. On the one hand, we claim that Kashmir as a whole is a part of the country and is part of India, not only the Kashmir which is on this side of the cease-fire line but the Kashmir which is on the other side of the cease-fire line. But today we compromise again. I find from the papers that our delegation is again going to Rawalpindi. I have read the statements of our Foreign Minister and Commerce Minister that some economic problems and other such problems are going to be discussed. They may discuss any thing. We want peace. We do not want war. The whole nation is a well-wisher of the Pakistani people. We do not want to harm them. But tell us, for god's sake, why do you compromise things? You compromised once with the League and partitioned the country. You have compromised again and now you are going to compromise again.

Has the Central Government any definite policy in this matter? The nation should be told about it.

I would request the leader of our delegation which is going to West Pakistan to tell them frankly—fortunately he is here now—that 'we do not want to talk to you on the Kashmir issue in future. Kashmir is India, a part of India.'

Shri Muthyal Rao (Mahbubnagar): India is Kashmir.

Shri Abdul Ghani Goni: India is Kashmir. If there are any barriers between Jammu and Kashmir and India now, let us remove them also. Last time, I talked about the abrogation of art. 370. Why should art. 370 be there now? It was a demand we made sometime ago on behalf of Jammu and Kashmir. Jammu and Kashmir was backward because it was ruled by one man. It needed special attention. But for the last 18 years we have seen that the Centre has not paid that due attention to the development of Kashmir, a most backward State in the country. There is no Central project there. May I know why this discriminatory treatment to Kashmir? There was a time when we wanted some special status; there was a time when we wanted some special safeguards. With that we have gradually come nearer. But still our demand is there. The time has come for the abrogation of article 370. The State Constitution should also be scrapped . . .

Shri Sham Lal Saraf (Jammu and Kashmir): The sooner the better.

Shri Abdul Ghani Goni: . . . . so that the Kashmir people know that it is India and that they have to progress as other States of India are progressing.

So I would request the External Affairs Minister to take this step externally and tell Pakistan that we will not talk to them about Kashmir; rather we should demand of them that they vacate the occupied part of Kashmir and restore it to us. All the Pakistani forces, whether regular or irregular, should be withdrawn from that part, so that the territorial sovereignty of Jammu and Kashmir is restored as it obtained on 15 August 1947.

श्री मधु लिमये (मुंगेर) : आप इसकी बात कर रहे हैं और ये हाजीपीर वगैरह वार्ता कर रहे हैं ।

Shri Abdul Ghani Goni: For this we have arguments. In Jammu and Kashmir, we have an Assembly. We drafted a Constitution under the direction of Parliament. We have got 25 seats reserved for those people in that part. They have not so far benefited. So Sardar Swaran Singh should take this up so that those people are enabled to attend our Assembly, so that our full Assembly comes into existence and the territorial sovereignty of Jammu and Kashmir is restored.

One thing I would like to impress upon the members of this House. Kashmir is a flower garden of India. It is the beauty of India. If, God forbid, something is hidden in the Tashkent agreement, if there is something not openly declared in the Tashkent accord, and if we lose a part of Kashmir, I am sure this country will be doomed and this country will not remain a solid integrated country without that beauty. So I would request that steps be taken in such a manner that not only Pakistan but other foreign countries also, particularly western countries, know about our stand. I am happy that our External Affairs Ministry has done well to some extent, not fully. They have argued the case and now we understand that the western powers understand our point of view. They know that India is very particular about Kashmir now. Formerly, some business guys, some capitalists used to visit America and tell Washington 'We are not so much

[Shri Abdul Ghani Goni]

interested in Kashmir'. But our recent reply to Pakistan's aggression and our firm stand in foreign countries have made them come to the conclusion that India means business about Kashmir now. This stand should continue. I know Sardar Swaran Singh personally. He is a very mild person, listens to everybody and then he does things according to his own tastes.

There is one thing on which I must congratulate the House and Government. This time some steps, concrete steps, are taken towards the emotional and constructive integration of Kashmir. For instance, the Railway Ministry deserves congratulations. For the first time, Kashmir will be put on the railway map of India. From Kathua to Pathankot, we have got a railway; it is only a few miles. I would request the Ministry that this railway line should be extended upto Jammu at least, and within a few years; it should not take another 15 years. Formerly, we had a railway line upto Jammu. But for the last 18 years, there has been no railway connection; there has been only one road from Jammu to Pathankot. Those Members who have visited that area know its vulnerability to Pakistan's aggression. We pointed this out. But nobody listened to us. So I request—our Members from that State have represented this matter—that an alternate road should be constructed connecting Chamba in Himachal Pradesh with Bhadarwa, (Doda district). With only one road, the Jammu-Pathankot road, our communications were disrupted and dislocated, as a result of which we suffered a lot, economically and otherwise.

So, as I said, the railway line should be extended. This will also promote emotional integration. It will also be an earnest of our intentions, that India means business about Kashmir.

While on this point, I would repeat what I said about the lack of central schemes in Kashmir. There is no central scheme sponsored there. Kashmir is called 'Switzerland of the East'. How much has it progressed economically? That can be judged by seeing how many development projects have been started there. As I said, there has been no central scheme so far there, although it has great potentialities for such schemes. Foreign experts were sent to Kashmir. They surveyed the whole area. They have suggested so many schemes, extraction of coal, extraction of gas, manufacture of saffron, drugs, etc. But nothing has been done. All the reports are filed somewhere in the secretariat offices. I do not know what has happened to those reports.

I am happy that the country has for the first time taken up the issue of infiltration or transgression of ceasefire line as a national issue. For the last 18 years, we have been subjected to infiltrations and cease-fire violations; nobody cared. But this time, the nation as a whole rose as one man and stood against it. We bow our head to our jawans who have given a fitting reply to the invaders and covered themselves with glory in the process. Our people took it as an insult to the whole nation.

I read a statement recently by Sardar Swaran Singh in which he said that any attack on Kashmir will be an attack on India. He should stick to that now and in future.

Shri Hari Vishnu Kamath: It goes without saying, as it is an integral part of India.

Shri Abdul Ghani Goni: The policy of peace should not come in the way of this stand of ours. Peace does not mean bowing before the invader. It means defence of one's territory and sovereignty.

Shri Hari Vishnu Kamath: Peace with honour.

Shri Abdul Ghani Goni: When we talk of Kashmir as an integral part

of India, there are also some obligations cast on us, namely to look to the difficulties and necessities of the people there. Our refugees, about 1,20,000 of them, are at this time just in open camps. They want to be immediately rehabilitated. Now we have got the Chhamb area back and efforts at resettlement should be proceeded with, though mobility may not be easy now. But those who are in the open grounds as refugees should be immediately rehabilitated. The Central Government should give the maximum aid for the rehabilitation of these people.

Also, in future we must have the ceasefire line effectively guarded. What I mean is that it should not be guarded only with lathis and...

An hon. Member: Pill boxes.

Shri Abdul Ghani Goni: .. pill boxes. The line should be such that nobody would attempt to cross it, and anybody who does so, gets an electric shock, I mean to say, goes to the 'poles'.

That sort of defence should be there.

Shri Hari Vishnu Kamath: Electrified barbed wire.

Mr. Chairman: He has already taken 22 minutes.

Shri Abdul Ghani Goni: I will take one minute more.

Besides such defence, we want in Kashmir constitutional integration. The time is ripe for it. With the introduction of the Indian National Congress into the State, everybody expects that some good will come out of it. For that purpose also, they should have an effective organisation there. I do not challenge the PSP, they also have a right.

Shri Hari Vishnu Kamath: I hope so.

Shri Abdul Ghani Goni: But I want that this political integration should be in such a manner that all national elements should be brought together and there should be political stability in our State.

श्री अचल सिंह (आगरा) : अध्यक्ष महोदय, पिछले कई दिनों से सदन में महामना राष्ट्रपति जी के प्रति जो धंन्यवाद का प्रस्ताव पेश है, उस पर बहस कई दिनों से चल रही है। यह जो सदन का अधिवेशन आरम्भ हुआ, जिसको हमारे राष्ट्रपति जी ने ऐड्रस किया वह कुछ विशेष स्थितियों में हुआ क्योंकि पिछले 18 वर्षों से हमारे सम्बन्ध पाकिस्तान के साथ बहुत ही खराब थे। पाकिस्तान हिन्दुस्तान से बना है। आशा यह की जाती थी कि पाकिस्तान हिन्दुस्तान के सम्बन्ध मधुर रहेंगे, अच्छे रहेंगे। पर पिछले 18 वर्षों में लगातार पाकिस्तान के साथ सम्बन्ध खराब बने रहे। पाकिस्तान ने शुरू में सन् 1948 में काश्मीर पर हमला किया और उस वक्त काफी संघर्ष हुआ और काश्मीर को बचाया गया। उसके बाद हमेशा काश्मीर फ्रण्ट पर और पूर्वी बंगाल की सीमा पर पाकिस्तान गोलाबारी करता रहा और परेशान करता रहा और वह हमेशा काश्मीर में जनमत की मांग करता रहा। लेकिन चूंकि यह बिल्कुल साफ था कि काश्मीर हिन्दुस्तान में मिला था, काश्मीर हिन्दुस्तान का अभिन्न हिस्सा है तो उसमें कैसे कोई बात पैदा की जा सकती थी ? लेकिन पाकिस्तान अपनी मांग पर अड़ा रहा और हमेशा परेशानी पैदा करता रहा। बाद में रन आफ कच्छ पर उसने हमला किया। उसका भी मुकाबिला किया गया और वह ट्रिब्यूनल में गया। उसके बाद पाकिस्तान ने 5 अगस्त को घुसपैठियों द्वारा हमला शुरू कर दिया और फिर सितम्बर में उसने छम्ब एरिया में हमला किया।

13.41 hrs.

[श्री श्यामलाल सर्राफ पीठासीन हुए]

उसके बाद हमारी राष्ट्रीय सरकार ने मुनासिब समझा कि उसका डट कर मुकाबिला किया जावे और मुकाबिला किया गया।

[श्री भचल सिंह]

यह तीसरा मौका था जब हिन्दुस्तान को हथियार उठाने पड़े और डट कर मुकाबिला किया । बड़ी खुशी की बात है कि हमारे जवानों और हमारे अफसरों ने अपनी जान की बाजी लगा दी। जो पाकिस्तान को अमेरिका द्वारा पैटन टैंक और सेबर जहाज दिये गए थे उनके द्वारा उसने हमला किया लेकिन हमारे जवानों ने और अफसरों ने उन पैटन टैंकों और जहाजों को इस तरीके से चकनाचूर किया कि उनके छक्के छूट गए और तमाम संसार को जाहिर हो गया कि हिन्दुस्तान के जवान किस तरह बहादुरी से मुकाबिला कर सकते हैं। लगातार 23 दिनों तक घमासान युद्ध होता रहा। यू०एन०ओ० ने कोशिश की कि किसी तरह से सीज फायर होवे । हमारे शास्त्री जी हमेशा इस बात की कोशिश करते थे कि हमें किसी से लड़ाई नहीं लड़नी है और न किसी की नप्पा भर जमीन लेनी है। लेकिन पाकिस्तान ने यह तमाम खुराफात की। तो इस सूरत में शास्त्री जी ने फौरन इस बात को स्वीकार किया कि हम सीज फायर करने के लिए तैयार हैं बशर्ते कि पाकिस्तान अण्डरटेकिंग दे कि इस तरह की हरकतें आगे नहीं करेगा। तो 23 सितम्बर को युद्ध विराम हुआ । और यह बड़ी खुशी की बात है कि ऐसे मौके पर जबकि हिन्दुस्तान और पाकिस्तान में बड़ी कटुता थी, कैसे कोई बात करे, लेकिन रशिया के प्रधान मन्त्री कोसीजिन साहब ने आफर दिया इंडिया और पाकिस्तान को कि वह ताशकन्द में आयें और हम यहां पर बात कर सकते हैं और करा सकते हैं और एक समझौता हो सकता है और होना चाहिए। शास्त्री जी ने फौरन स्वीकार किया और बाद में प्रेसीडेंट अयूब ने भी मंजूर किया और शास्त्री जी और अयूब साहब ताशकन्द पहुंचे और सात आठ दिन तक लगातार बातें होती रहीं । यहां मालूम होता था कि कोई तरीका नहीं है कि कोई समझौता हो सके, कोई बात तय हो सके । लेकिन सन्तोष का विषय है कि 10 तारीख को यह खबर मिली कि अयूब साहब को सद्बुद्धि हुई और उन्होंने स्वीकार किया और एक घोषणा अथवा समझौता हुआ। लेकिन दुःख इस बात का है कि हमारे शास्त्री जी ने अपना काम पूरा किया लेकिन शास्त्री जी का उसके चन्द घंटे बाद स्वर्गवास हो गया। इसकी वजह से हमारे राष्ट्र को बड़ी क्षति पहुंची। शास्त्री जी ने 18 महीनों में वह काम किया जो कि 18 वर्षों में नहीं हुआ। आपस में पड़ोस से लड़ना या युद्ध जारी रखना, कभी हितकर नहीं हो सकता है। इसलिए यह जो ताशकन्द घोषणा हुई यह बहुत ही सफल हुई और पाकिस्तान हिन्दुस्तान के वास्ते तथा सारी दुनिया के वास्ते एक शान्ति स्थापित हुई। इस घोषणा में जो दस शर्तें हैं वह हमारे सामने हैं और उसके अनुसार 25 फरवरी तक तमाम फौजें वापस हो गई यानी पाकिस्तान की हिन्दुस्तान से और हिन्दुस्तान की पाकिस्तान से फौज वापस हो गई। अब आगे बातें चल रही हैं। शास्त्री जी ने जो यह काम किया है वह वाकई अद्वितीय काम है और साथ साथ जो रूस के प्रधान मन्त्री जिन्होंने इतनी हिम्मत की और दोनों को बुलाया और एक रास्ता निकाला, वाकई में वह हमारे धन्यवाद के पात्र हैं और उन्होंने विश्व की शान्ति में एक बहुत बड़ा काम किया ।

हमारे राष्ट्रपति जी ने करीब करीब सभी मुख्य मुख्य बातों पर प्रकाश डाला है। लेकिन खास तौर से चार पांच बातों पर आपका ध्यान आकर्षित करना चाहूंगा। हमारा देश बहुत बड़ा देश है और पिछले 14 वर्षों से पंचवर्षीय योजनाओं द्वारा . . .

Shri S. M. Banerjee (Kanpur): May I request you that the Minister should listen to the debate and not listen to family planning or something else?

Mr. Chairman: He is listening. The very same points may be discussed.

श्री प्रबल सिंह : हमने देश में काफी औद्योगीकरण किया है। यानी जो एक सूई तक हमारे देश में नहीं बनती थी, वह सूई के अलावा हवाई जहाज, पानी के जहाज, रेल के इंजिन, लोहा और लोहे के दूसरे सामान इत्यादि अनेक चीजें जो करोड़ों और अरबों रुपये की हम बाहर से मंगाते थे वह अब बनने लगी हैं जिनकी वजह से हमारा काफी एक्सचेंज बचा है। लेकिन दुख इस बात का है कि भारतवर्ष कृषि प्रधान मुल्क है और आज पिछले 16–17 वर्षों से इस खाद्य समस्या को पूरा करने का प्रयत्न किया जा रहा है मगर फिर भी दुर्भाग्यवश हम अपनी समस्या हल नहीं कर पा रहे हैं। इसका खास कारण यही है कि हमारी सरकार ने भारतवासियों की उस मनोवृत्ति को नहीं समझा है कि वह क्या चाहते हैं, किस तरीके से हम खाद्यान्न की इस कमी को पूरा कर सकते हैं ? जो हमारी सरकार की पालिसी है वह मेरे ख्याल से गलत अथवा समय के अनुसार नहीं है। हमारा देश एक बहुत बड़ा देश है। अगर कृषि मंत्री चाहें तमाम भारतवर्ष में एक सी हालत होवे तो वह मुमकिन नही है। हमेशा से हम देखते आये हैं कि किसी प्रान्त में बाढ़ आती है, किसी में वर्षा होती है, किसी में सूखा पड़ता है, कहीं दुर्भिक्ष पड़ता है, कहीं अच्छी फसल होती है तो यह होना स्वाभाविक है। यहां हमेशा से यह होता था कि जो स्टेट डैफिसिट होती थी वहां सरप्लस स्टेट से व्यापारी गल्ला ले आते थे और उन की कमी की पूर्ति हो जाती थी। लेकिन अब जोंस होने की वजह से यह सब आवागमन रुक गया है और उसका नतीजा यह हो गया है जैसा कि केरला में हम देखते हैं, वैस्ट बंगाल में हम देखते हैं तो यह बहुत ही गलत चीज है। अन्न की इतनी कमी नहीं है जितनी की हमारे प्रबन्ध और पालिसी की त्रुटि है।

सभापति महोदय : सेठ जी, आप का समय समाप्त हो गया है।

श्री प्रबल सिंह : मेरे ख्याल में न कंट्रोल्स भारत की जनता चाहती है और न वह जोंस और रैस्ट्रिकशंस चाहती है। वह खुला व्यापार चाहती है। लेकिन हमारे कृषि मंत्री उसपर जोर दे रहे हैं। अभी हमने देखा कि सीमेंट का कंट्रोल हटा, सब लोग बहुत खुश हुए क्योंकि सीमेंट की दिक्कत हट गई और वह आसानी से सब को मिलने लग गया। चीनी का देश में काफी उत्पादन है लेकिन चीनी का कंट्रोल नहीं हट रहा है। न मालूम सरकार का इस बारे में क्या ख्याल है क्या विचार है जब कि आज यू० पी० और बिहार में गुड़ में 50 परसेंट की गिरावट आ गई है ? जो गुड़ 34 रुपये था वह अब 18 रुपये मन तक बिक रहा है। इसी तरह से खडसारी 150 से नीचे आकर 100 रुपये क्विंटल बिक रही है। करोड़ों का नुकसान हो रहा है। मैंने कृषि मंत्री से रिक्वेस्ट की है कि वह फौरन चीनी पर से कंट्रोल हटायें लेकिन वह स्टेटमेंट देते हैं कि हम कंट्रोल नहीं हटा रहे हैं।

इसी तरीके से टैक्सेशन का सवाल है। हमारा देश एक गरीब देश है। जितने यहां पर टैक्सेज हैं उतने दुनिया में कहीं नहीं हैं। जरूरत इस बात की है कि टैक्सेज के भार को कम किया जाये क्योंकि यहां की जनता बहुत गरीब है। खास तौर पर जो मिडिल क्लास के आदमी हैं उनकी बड़ी मुसीबत है। जाहिर है कि आज के समय जो उनको 100 रुपये, 80 या 90 रुपये प्रति मास मिलते हैं उसमें वह कैसे अपने व अपने परिवार का गुजर बसर पाते होंगे ? टैक्सेशन कम होना ही चाहिए क्योंकि उसका बोझ बर्दाश्त करना गरीब जनता के बूते के बाहर हो गया है।

कृषि व्यवस्था की तरफ खास ध्यान दिये जाने की आवश्यकता है। मैं जब अपने क्षेत्र में गया था और काश्तकारों से उन की समस्याओं के बारे में पूछा था तो उन्होंने मुझे अपनी अनेकों कठिनाइयां बताईं। सिंचाई के वास्ते पानी की कमी उनकी मुख्य समस्या है। अगर हमारे काश्तकारों को समय पर पर्याप्त

[श्री अचल सिंह]

पानी दिलाया जा उके तो हमारी डेफिसिट स्टेट सरप्लस स्टेट में तबदील हो सकती है। हमारी सरकार को जनता की भावनाओं पर ध्यान देना चाहिए और खास तौर से उनकी जो कृषि की कमी है उसको पूर करना चाहिए। इन शब्दों के साथ मैं राष्ट्रपति के अभि-भाषण पर जो धन्यवाद का प्रस्ताव पेश किया गया है उसका समर्थन करते हुए अपना स्थान ग्रहण करता हूं।

Shri Vasudevan Nair (Ambalapuzha): Sir at this stage of the debate I do not wish to cover famitiar ground that was covened in the previous speeches, many dozens of them. I only wish to reiterate our point of view on one or two major issues raised during the debate............ (Interruptions).

An hon. Member: "Our" means left communists or right communists?

Shri Vasudevan Nair: There is only one communist party, that is the communist party of India. During this President's Address the question of the emergency and the DIR was discussed and never before was the government so isolated in the House and in the country as it was this time. In spite of the best efforts of the chief whip and perhaps the Leader of the House and leaders of the ruling party, even from their own group they could not put up many speakers to support this black Act. It was gratifying to see prominent members from the ruling party denounce the continuation of the Emergency. We feel the government is in the dock today. In the Rajya Sabha the other day the Home Minister promised safeguards for the liberties of the people. There is no question of any promise of safeguards; we are not going to be satisfied with them.

Shri Bade (Khargone): In M.P. notices are issued to persons under the DIR, to persons who do not pay land levies.

Shri Vasudevan Nair: Apart from that even while the Minister was making a statement here, so many things had been happening outside; nearly a thousand people were arrested in West Bengal and put behind iron bars during the recent food agitation. We cannot give any credence to the assurances given by the government, especially Home minister Shri Nanda on this question. The Prime Minister assured in the Rajya Sabha that the entire question of lifting the emergency will be considered by the government. They should not waste a single moment but take an immediate decision. Only yesterday, in the papers, we saw a statement by 34 eminent people of our country among whom were three ex-chief justices of the Supreme court and people like Mr. Ramaswamy Aiyyar and Mr. Mudaliar—everyone of them has got a place in the public life of this country. I also want to know if there is any serious difference of opinion in the government on this matter. From the replies in Rajya Sabha of the Home Minister it is clear that he never came forward to say that the question of lifting of emergency would be considered; he was only harping on safeguards. Even from the ruling party, Shri H. C. Mathur was saying that if he could not manage without the DIR, Shri Nanda should step down and the DIR should go. The mind of the people, of this Parliament on this question is clear.

We always consider the British Parliament and their system to be a model; government is very fond of imitating them. Even in 1943, when the war was on, the then British Prime Minister, Mr. Churchill was writing to the Home Secretary that fascists like Mosley who were put in prison should be released. Some parts of his letter are quoted in a letter in the *Hindustan Times* today wherein he says:

"As the danger passes persons so imprisoned against whom there

is no charge which the courts and the jurists would accept should be released as you have been steadily doing until hardly any is left. Extra-ordinary powers assumed by the executive with the consent of Parliament in emergencies should be yielded up as and when the emergency declines."

I do not know whether there is a decline in Indian emergency or whether it is a very live matter today even after three years of Chinese aggression. I would like the Government to tackle these two issues simultaneously. Let them lift the emergency; let the thousand odd political prisoners in the jails come out and all the detenus be released. At the same time, there is a climate in the country and perhaps in the subcontinent and this part of Southeast Asia, where I feel the Government of India can with confidence go forward and try to tackle and settle the entir question of our dispute with Pakistan and also....

14 hrs.

Mr. Chairman: The time let for your party was eight minutes. I will allow you two more minutes to wind up.

Shri Vasudevan Nair: The general time was extended. So we will get part of that extended time.

Shri Hari Vishnu Kamath: Out of that extended time, some time may be given to him. Kerala has no legislature.

श्री मधु लिमये : इस बढ़े हुए टाईम का हम लोगों को भी कुछ हिस्सा मिलेगा ।

Shri Vasudevan Nair: Kerala is under the charge of the Central Government and so I should get a few minutes to deal with a few problems of Kerala.

Mr. Chairman: Eight minutes were left to your party. I can give you two more minutes to wind up. Carry on.

Shri Vasudevan Nair: Yes, Sir. The Planning Minister is also very busy discussing with his colleague the family planning problems because both happen to deal with this problem . . . (*Interruption*).

An hon. Member: They are engrossed.

Mr. Chairman: I would like to tell the hon. Ministers that hon. Members want the Ministers to listen to them.

The Minister of Planning (Shri Asoka Mehta): Yes, Sir.

Shri Vasudevan Nair: The Minister of Planning is here, and I would like to tell him that we were utterly disappointed at his performance the other day. He made an ivory-tower speech, leading us nowhere. I would like to touch on one of the points he made in his speech, and particularly one point which he made: he wanted not to snipe at foreign aid. We would like to tell him that nobody is interested in this sniping at foreign aid as such. The question is, when foreign aid is tied up with many other things, we should, and all of us indeed, should stand up against it boldly and with backbone. Our charge is this Government is very often not doing that. We are only against that particular matter. We are not against foreign aid as such. The latest example is this, and he knows also that the Government of the United States is trying to tell him and his government that "you convert your areas of cotton cultivation into food-producing areas and then you import cotton from the United States. We will give you cotton." All these things are there.

I do not have the time to go into these matters. But let him not try to mislead Parliament and the country by making a statement, by giving an impression that there are people in this country who are dead against any kind of foreign aid from any quarter. That is not our position.

Then, coming to my State of Kerala which is now under the charge of the

[Shri Vasudevan Nair]

Central Government, I do not want to go into old stories, but....

Mr. Chairman: He need not repeat what has been said, and he may wind up now.

Shri Vasudevan Nair: Yes, Sir. You are guiding us in a very helpful and constructive way. We want such Chairman.

Mr. Chairman: Thank you.

Shri Vasudevan Nair: I am really saying that, Sir. So much was covered during the debate on the Adjournment Motion, and so, I do not say anything now about food and the bungling of Shri Subramaniam. I will reserve my comments on that subject for the Kerala budget. But there are certain immediate questions which the Government should look into and take note of. The Home Minister should be told that in our State a number of NGOs have gone on strike; they are on strike at present in a district called Kottayam. There are charges and counter-charges and allegations and counter-allegations. I do not go into them. But I have an impression and many of us have an impression that in the Kerala Government which is led now by the bureaucracy—and it is hayday for them unfortunately in our State—there is a move to crush the organisation of the NGOs because for some time the NGOs are agitating for justice to be done to them as far as the Pay Commission report is concerned; a Pay Commission is there, and the NGOs want some changes in the report. There is a movement going on. They complain that their office-bearers are being victimised by f

sion and by taking disciplinary action in the district collectorate of Kottayam the NGOs are now on strike for the last five to six days. Our request to the Government is, if they think that they can meet such a situation by putting them down, by crushing them and by victimising them, then they are thoroughly mistaken. So, the Government should retrace their steps and try to settle the problem as soon as possible.

There is another point, with which I shall finish my speech. I do not know about your State and some other States, but in Kerala, there is a system prevailing, and that is, in the Government services, posts for backward communities have got to be reserved. This adviser government in Kerala, which is not responsible to anyone, at this time, even without waiting for one year, has come forward with a policy decision that that reservation should go as far as certain posts are concerned. I warn this government that they are creating unnecessary trouble. Why not they wait for at least one year? I am sure there will be a popular government in 1967 in Kerala. And if they are going to come forward with this change in policy—it is a policy matter and the communities are involved and the feelings are high—there may be an outbrust. So on this particular question, I would like the Government to take immediate steps.

Dr. Chandrabhan Singh (Bilaspur): Mr. Chairman, Sir, it is once again our pleasant duty to add our voice to the thanks being given to the President for delivering his Address. While doing this, I am acutely conscious of the difficulties, the trials and the tribulations of the year: the Chinese aggressions in the north, Pakistani fullfledged war in the Rann of Kutch, Jammu and Kashmir and Rajasthan, the food problem, law and order situation, the state of scientific and technological training and teaching, the Tashkent declaration, and the crullest blow, the passing away of Shri Lal Bahadur Shastri, a valiant son of India, who took his country to the highest pinnacle of glory and honour in war as well as in peace. A little reflection will show to the cruellest critic, what a man he was and what a performance he did.

You can look to the glorious annal of this big land and you will find that

there are various examples of greatness; but you will not find two things put together in one man; a cobination is very, very difficult. Lal Bahadur Shastri, by paying the supreme price of his life, has raised the standard of this country in the eyes of all the world—of reason, culture, honesty and chivalry. It will be a fitting memorial to sustain and nourish this little flame which has lit, and the path shown by him, in this era of darkness, violence, aggression and anarchy raging rampant in the world and bringing back sanity, decency, peace and plenty which are the dire needs of the suffering humanity.

While eulogizing the President in the last two years, I have invariably pleaded for the villages and the villagers. It is a sad commentary that in spite of tall talk, these two, the bedrock of stability of this country, have not been satisfied.

श्री हुकम चंद कछवाय : माननीय सदस्य पढ़ रहे हैं । इनका भाषण टेबल पर रखवा दीजिये ।

Mr. Chairman: He is consulting his notes.

Dr. Chandrabhan Singh: I am a villager and I live in the village, and wherever I have tried—and I have tried very hard—I have failed in my own life like many others. For example,—this is an important point—the President has referred to this point at page 6 of his Address.

श्री हुकम चंद कछवाय : सभापति महोदय हाउस में गणपूर्ति नहीं है ।

Mr. Chairman: The bell is being rung. Now there is quorum. He may continue.

Dr. Chandrabhan Singh: On page 6, in the last paragraph, while condoling the loss of the great scientist and administrator, the late Dr. Bhabha, whose passing away is one of the greatest blows to science, particularly to nuclear science, mention is made of the world of science. It is said:

"The modern world is made of science."

Since independence, the number of research organisations, research institutes of technology and universities has been growing rapidly. The CSIR, the Atomic Energy Commission, ICAR, ICMR, DRDO—Defence Research and Development Organisation—and RRDSO—Railway Research and Development Organisation are major employers of scientific personnel in their respective fields. The UGC, and international organisations like the Ford Foundation, the Rockfeller Foundation and US AID are also assisting in this programme along with the National Institute of Science. If you abdicate science, you walk with open eyes towards slavery. We cannot turn it into a game by taking sides and this make-believe game might cost us what we value most—the human element of our lives.

In spite of the tremendous increase in facilities and opportunities, and though Indians are not inherently inferior to those in the west intellectually, scientific work has been done only sporadically and to a very limited extent. There is a critical assessment, which I would like to quote:

"Science and technology in India suffer from serious internal weaknesses, which unless remedied in time, may not permit them to play their proper role and may ever jeopardise the future of economic and social progress. Indian research suffers from a lack of quality and dependability . . . Indian scientists and their work would benefit greatly with better standards of personal and professional integrity."

This is a very important statement. The late Professor J. B. S. Haldane, the world-famous scientist, said:

"We have many laboratories which produce very little work of

any value and use a lot of foreign exchange while training young men very badly."

There is undoubtedly a lot of frustration among young scientists. Being in the most creative period of life they are likely to do good work. Out of sheer frustration, several have accepted posts abroad and settled down. We cannot afford to lose our scientists. We must realise that research is not the product of good building, good laboratories, good equipment and appliances. It is the scientists, fired by enthusiasm working under the spell of curiosity and taking infinite pains, who do good research. This is done even in heart-rending conditions. (*Interruptions*).

Mr. Chairman: Objection is raised that you are reading your speech.

Dr. Chandrabhan Singh: I am only referring to my notes.

Raman did this work in Bow Bazar in Calcutta; Ramanajam was working as clerk in the Madras Port Trust. They discovered radium. Curies were working in a shivering shack in Paris. Florey who discovered pencilin was working in Birmingham and Roentgen who discovered X-ray was working in Humburg. All these were working in ordinary laboratories and produced some of the most wonderful results in scientific research. What you need is a congenial atmosphere in which sincerity, respect for truth and frank criticism in appraisal of results prevail. But whatever the atmosphere, third-rate men cannot do first-rate scientific work.

Non-entities have become the directors now. The men at the top or the directors should not only be first-rate scientists but should command the respect of their colleagues. Though we have a few eminent men at the helm of some institutes, this is not true of the majority of the institutions. In some cases, non-entities have managed to get the top using their power of manipulation for which there is ample scope in this country.

The existence of selection committees is no safeguard, since the composition of these bodies can also be manipulated. Because of the high salaries and vast powers these posts carry, they have attracted fortune-hunters and careerists. This is one of the root causes of our troubles. This has started a chain reaction.

The man at the top enjoys wide administrative powers and privileges and commands considerable patronage in respect of new appointments, promotions, etc. He is automatically nominated to the committees of international bodies and receives invitation to attend international conferences and seminars. The careerist capitalises on all these. He has now just by virtue of occupying a gaddi become a scientist of international repute. The careerist makes others do something for him by dangling a carrot before them. The really capable research workers are disgusted and disillusioned and soon join the army of frustrated scientists.

A mediocre at the top dreads a first-rate man under him. What happens now has been effectively described by Prof. Parkinson. I quote:

> "If the head of an organisation is second rate, he will see to it that his immediate staff are all third-rate. They will in turn see to it that their subordinates are fourth-rate. There will soon be an actual competition on stupidity. people pretending to be even more brainless than they are."

In the end, while welcoming our new Prime Minister and offering her our whole-hearted support I appeal to her that attention may be given to villagers and villages. I plead with her to look to the base of the pyramid—the half a million villages where 82 per cent of population is subsisting from hand to mouth and pillar to post to provide 60 per cent of the national income in place of the present 35 per cent, by giving

them clean drinking water, a shelter over their head, roads and bridges, schools for children, dispensary—shafakhana and davakhana—and a Gandhi kuti in each unit of the village for moral and religious training. With these words, I support the motion of thanks.

Shrimati Sharda Mukerjee (Ratnagiri): Mr. Chairman, Sir, whether we sit on this side of the House or the other, we share equally in the problems which face the country and, whatever party we may belong to, whatever State we may belong to, we are equally concerned about the hardship and the sufferings which the majority of our people are facing today. We are also equally aware of the responsibility which all of us share in working towards the fulfilment of the hopes and aspirations of our people. Therefore, it is with this deep consciousness that one offers one's small contribution to this debate. And, while it is necessary to remember that what we say here and outside can cause despair and despondency, disturbance and agitation, we may also help to spread a ray of hope. This, Sir, is our responsibility, and despite what the hon. Members of the Opposition have said, I would tell them that people on this side of the House are not in any way unaware of their responsibilities, and whatever criticism we offer, I hope, we offer them with a view to constructive thinking and action and with the idea of taking this country along the road to prosperity and progress.

Yet, Sir, prosperity and progress are not gifts which fall from heaven. They come after a long and difficult evolutionary period in which the people of the country are active participants. Therefore, in all our thinking and our planning, and in our approach to our different problems, there is one significant fact that we must remember. The fact is that India has a population of 450 million people and that the population grows at the rate of one million a month. Sir, these 450 million people are our strength and also our capital. But, naturally, there are difficulties and problems, and because of this vast population, necessarily, the difficulties and problems are also equally vast and complex. Even when it comes to ensuring the basic requirements of life, the basic essentials of life, when it comes to our achieving a balance in our economy and our social development, the problems and difficulties are vast and complex. I do not, Sir, for a moment, wish to slur over mistakes and inadequacies. As always, I trust that we shall be as ready to derive benefit from the valuable contributions of the hon. Members of the Opposition, as they are to offer them. But I do wish to stress again the need to remember that by virtue of our massive population which had been submerged in poverty and ignorance for generations, we face gigantic problems which can be surmounted only by united and constructive effort.

Sir, the President's speech quite rightly refers to our main objective of higher production and also gives a high priority to agriculture. In his Address he says:

> "The high priority we are giving to agriculture is necessary not merely to ensure self-sufficiency in foodgrains, but also to enable us to increase our exports of agricultural and industrial products."

Yet, Sir, what do we find? We find that although 80 per cent of our people live in rural areas and that they contribute 48 per cent to our national income, the Third Plan investment in agriculture and irrigation was only 21.2 per cent, and the provisional Fourth Plan provides for an investment of 21.8 per cent or Rs. 3400 crores. As against this we find that private industry has an investment of Rs. 7,000 crores.

Now, I realise that there are certain difficulties because, naturally, agricultural investment has to be mostly

[Shrimati Sharda Mukerjee]

or wholly from government sources and private industry has investment from private sources and some from foreign investment. But when you look at what we have spent on food in foreign exchange over the last so many years, we find from the Reserve Bank of India Report that PL. 480 loans alone amounted to Rs. 1386 crores up to March, 1965 or half the total amount of assistance from the United States of America. Then, we find that last year we had to import six million tons and it came to about Rs. 300 crores. This year we plan to import 12 million tons and, therefore, I suppose it will be about Rs. 600 crores. The total utilised foreign assistance came to something like Rs. 3732 crores.

Now, every year, just for the servicing of these loans, I understand, the amount comes to something like Rs. 200 crores a year, and over the next Plan period Rs. 500 crores in repayment and Rs 600 crores in interest. That means in order to get ourselves going on loans we have to borrow money to pay back the interest on loans which we have already taken. It is not that I say we can do entirely without foreign assistance. In the past we have seen that even in the western countries a considerable amount of industrial development has been built up by foreign assistance. For instance, even the United States of America, between 1874 and 1897 had to take large amounts of foreign loans with the result that trade surpluses were not adequate to meet their servicing charges. We also find that Canada between 1900 and 1913 had phases of rapid industrial growth based on foreign assistance.

The question we have to consider is about (a) the utilisation of these loans, and (b) the price which we are required to pay for these foreign loans not in terms of money alone but in terms of other conditions which may or may not be in the national interest. While this of course, may be considered to be entirely a government decision, I do believe that the country at large also has to be taken into confidence as to what is the overall price that we are having to pay for these loans.

First of all, with regard to utilisation, how much of these loans actually percolate to the people? I know that most of these loans are utilised for building large industries. They are utilised also, for putting up industries in the private sector by utilisation of these loans for importing machinery etc. Therefore, by and large they do not percolate to the 400 million people of India who live in the villages. We are putting up a few dams there and we have also provided a little bit of fertiliser. But it is hardly adequate. The result is that a small section of the community, the rich section of the community, is deriving wholly the benefits of these loans. This imbalance unless we are able to change it, there will be, necessarily, discontent. Apart from that, if we do not concentrate enough on the agricultural section.—I do not mean in terms of material that is put in only —if we do not apply our mind to the development of agriculture, this country will not be able to march ahead. If agriculture does not progress, even your small-scale industries, jute, cotton, vegetable oil, all these things are going to be affected. The purchasing power of the country can only be the purchasing power of the people and that can be increased only if the income of the people, of the rural people, is increased. If the income of the people has to be increased, the production has to go up. If production has to go up, it is not only the material inputs that you have to put in, but you have to use your mind, have better organisation, better channeling of the produce, marketability, credit system and so on. Unless you do all this, you will neither increase the agricultural produce nor will you in any way improve the standard of living of these 400 million people who are living in the rural

areas and whose life depends upon agriculture.

It is said that if you do not have steel plants you will not be able to help agriculture. I agree. But at what cost? In the public sector we find that the Bokaro steel plant which was supposed to cost Rs. 340 crores is now estimated to cost about Rs. 1,150 crores. Why? Because your labour charges have gone up, your cost of production has gone up Basically, everything is related to agricultural production. If the food production does not go up, people will have more and more of currency but not enough produce.

With regard to the performance of the public sector projects, we find that while the cost goes up the performance comes down. For example, in the Hindustan Steel the cost of steel is Rs. 1,900 per ton whereas in Indian Iron and TISCO it is about Rs 1,000 per ton. The usual explanation is high cost of building, welfare activities for labour and all that sort of thing. Still, all that does not justify the selling price being almost twice as that in the private sector. If there is proper utilisation of capital, the cost will be much less. For instance, in the case of HMT we find that it is able to reap a profit of nearly 37 per cent.

What I want to say is that our economy is developing in an unbalanced way because all sectors of economy are inter-related. In our country the basic sector is the agricultural sector. If you are going to concentrate on sophisticated type of industries by completely neglecting agriculture, which is responsible for 50 per cent of our national production, which is giving employment or earning to three-fourth of the population, there will not only be economic imbalance but also social imbalance.

When we achieved independence we had an excellent team of administrators, theorists and a nucleus of industrialists. During this period all of them have grown in size and strength. As our industries and Government undertakings grow in size and number, it is necessary that we should have more industrialists and, if necessary, more bureaucrats and even more theoreticians.

Now we have a very strong link with the Western way of thinking. The West thinks much more in terms of its own requirements. Unfortunately, their thinking cannot be adapted to our conditions. While a large section of our community is still in the primary stage of social and economic development, we are trying to impose upon them the tertiary stage of industrial development which will cause imbalance as a result of which there will be discontentment and dissatisfaction, which you will not be able to solve by the import of machinery, foreign technicians and foreign loans available all over the world, because they do not reach the very foundation and base of the entire population.

It is many years since I learnt theoretical economics and, thank goodness, I have forgotten most of what I had learnt. The theories that we learn from books are not as important as the things that we see with our own eyes. So, the first point that I would like to stress is that until we learn to see with our own eyes and until we learn to evolve patterns out of the requirements of the country, we cannot be on the road to progress and prosperity.

Every economic thinker has stressed the basic principle that the wealth of the country consists of material resources and human resources. It is the successful combination of these two resources that produces national wealth.

Our country is rich in natural resources but for generations the large majority of our people was submerged in ignorance, dejection and apathy.

[Shrimati Sharda Mukerjee]

It is only by organising and channelling their energy that we can revitalise them with the hope of a new life so that they will apply their energy and their minds in a way which will bring about higher producticity. So, if we are to activate and to channel the energies of our people, it is necessary that we apply our minds to the basic problem, which is agriculture and to the basic pattern of society, which is the rural society.

That is why I said that in all our thinking and our planning, the first problem that we have to consider and remember is the very large population in our country, 450 million people and how are going to get them together, consolidate them together and get them to work together. If for any reason we incur the loss of confidence or mistrust of our people, and I say this in all seriousness, I do not think that all the steel mills in the world, all the industries, all the factories and show-pieces that we are puting up are going to be of any use to us. With these words, I support the Motion of Thanks on the President's Address.

श्री तुलशीदास जाधव (नांदेड़) : चेयरमैन साहब, हाउस के सामने प्रेसिडेंट ने जो एड्रेस दिया है, उसके अन्दर देखा जाय तो मेरी राय यह है कि जो स्पीच दिया , उस मे ज्यादा और भी कुछ खुलासेवार होता, और ज्यादा स्पीच होता, जिससे उसका ज्यादा से ज्यादा एक्सप्लेनेशन हो, तो जरा ठीक होता ।

सभापति महोदय : श्री जाधव, आप आगे की सीट पर आ जायें ।

श्री तुलशीदास जाधव : सभापति महोदय, यह जो राष्ट्रपति जी का अभिभाषण है, यह केवल आठ पेजिज का है । यह अगर और विस्तृत होता और खुलासेवार होता तो मैम्बर्ज को गवर्नमेंट की पालिसी वगैरह ज्यादा समझ में आता । खैर जो हो गया है वह ठीक हो गया है । इस चीज की तरफ ज्यादा ख्याल नहीं जाता है । लेकिन सब से जरूरी जो बात है वह यह है कि पालिसीज ठीक से निर्धारित हों और खाने पीने का जो जरूरतें हैं उनका पूरा-पूरा प्रबन्ध हो । आज देश के सामने अनाज का कठिन समस्या है । अनाज के बारे में महात्मा गांधी ने जो कुछ लिखा था पहले मैं आपका ध्यान उस तरफ दिलाना चाहता हूं । उन्होंने लिखा था

"War on the Food Front. Extracts from Gandhiji's writings and speeches, compiled by U. R. Rao.

> By realising that in times of scarcity those who have have to share with those who do not have, whether as individuals or States within the country."

कई लोग है जिनके पास खाने के लिए काफी है और कई दूसरे है जिनके पास कम है

श्री ओंकार लाल बेरवा (कोटा) सभापति महोदय, हाउस में कोरम नही है ।

सभापति महोदय: घंटी बज रही है—कोरम हो गया है । माननीय सदस्य जारी रखें ।

श्री तुलशीदास जाधव : मैं यह कह रहा था कि किसी आदमी के पास ज्यादा है तो किसी के पास कम है । इस चीज को देखना तो सरकार के लिए मुश्किल है । लेकिन मुझ से पहले प्रकाशवीर शास्त्री जी ने एक दिन आधा घंटे की बहस में और आज भी शार्ट नोटिस क्वेश्चन में इस सवाल को उठाया था और कहा था कि कुछ स्टेट्स हैं जहां अनाज काफी बड़ी मात्रा में पैदा हुआ है और दूसरी स्टेट्स हैं जो अनाज के लिए तरस

रही हैं । यह स्थिति देश में एक गवर्नमेंट होते हुए जब पैदा होती है तो इससे दुख होता है । इसमें किस का दोष है ? जिस किसी का भी दोष हो उसको ढूंढ निकालना सरकार का काम है, सेंट्रल गवर्नमेंट का काम है । मैं रिक्वेस्ट करता हूं कि केन्द्रीय सरकार उस दोष को ढूंढ निकाले और उसको दुरुस्त करे ।

प्रेजीडेंट साहब ने अपने भाषण के पेज 3 पर कहा है :

"On account of the failure of monsoons, the production of food-grains in 1965-66 is likely to be only 76 to 77 million tonnes, as against 88 million tonnes in the the previous year. The shortfall in the availability of foodgrains, as well as of fodder and water, has created serious scarcity conditions in many States, particularly in Maharashtra, Gujarat, Mysore, Madhya Pradesh, Rajasthan and Andhra Pradesh."

इस में महाराष्ट्र का उल्लेख किया गया है । उसके साथ-साथ पेज 4 पर यह कहा है :

"Measures have to be taken to ensure equitable distribution of the available supplies between State and State and man and man. Statutory rationing has been introduced in Calcutta, Madras, Coimbatore and Delhi."

जिस प्रान्त में आज अकाल की स्थिति है, अनाज नहीं है और जिस प्रान्त में ज्यादा है, फालतू है, उस में से सरकार को निकालने का उपाय ढूंढना चाहिये और जहां नहीं है वहां भिजवाने का प्रबन्ध करना चाहिये । ऐसी नीति अपनाई जानी चाहिये जिससे यह सिद्ध हो कि नीचे से ऊपर तक, कन्याकुमारी से हिमालय तक, और कलकत्ता से बम्बई तक हमारा देश एक है और सब लोगों को अनाज ठीक रीति से मिलता है । इस लक्ष्य को प्राप्त करने का मेरी दृष्टि में एक ही उपाय है । जो लोग फ्री ट्रेड की बात करते हैं उसके मैं खिलाफ हूं । फ्री ट्रेड के माने यह हैं कि कुछ व्यापारी मुनाफा ज्यादा से ज्यादा कमाते चले जायें, होर्डिंग करते चले जायें । आज पंजाब में हालत यह है कि अनाज पड़ा हुआ है लेकिन व्यापारी उसको देने के लिए तैयार नहीं है । इस वास्ते मैं समझता हूं कि इसका एक ही उपाय है कि मोनोपली प्रोक्योरमेंट हो और जो डिस्ट्रिब्यूशन है वह स्टेट करे । महाराष्ट्र स्टेट ने यही किया है । वहां पर जितना भी एक लिमिट के बाद सरपलस अनाज है वह सरकार के पास आ जाएगा । वहां उसने यह किया है कि पांच एकड़ से नीचे कोई लैवी नहीं है । पांच से दस एकड़ जिन के पास है उन से सरपलस का 60 परसेंट सरकार लेती है । दस से पंद्रह एकड़ जिन के पास है उन से सरपलस अनाज का 65 परसेंट सरकार लेती है । 15 से 25 एकड़ जिन के पास है उन से 70 परसेंट लेती है, 25 से 40 एकड़ जिन के पास है उन से 80 परसेंट लेती है और 40 एकड़ एंड अबव वालों से 90 परसेंट लेती है । डेढ़ क्विंटल अपने लिए रखने के बाद बाकी जो अनाज है वह सरपलस समझा जाता है । जो ग्राम सेवक है वह इस सब को एकाउंट करता है और वह जा कर मामलतदार को यह सब बताता है । मैं समझता हूं कि जब तक हर एक स्टेट इस तरह से नहीं करती है तब तक यह जो अनाज का प्राबलेम है यह हल नहीं होगा ।

हमारी पापुलेशन बढ़ रही है । मैं समझता हूं कि उसके साथ-साथ अनाज की पैदावार भी बढ़ाने की हमें कोशिश करनी चाहिये । गवर्नमेंट ने एक पैम्फलेट निकाला है और उस में आबादी जो बढ़ रही है उसके आंकड़े दिये हैं । उस में बताया गया है कि 1951 में हमारी आबादी 361 मिलियन थी । 1961 में बढ़ कर वह 439 मिलियन हो गई । 1964

[श्री तुलशीदास जाधव]

में 476 मिलियन हो गई। 1970 में वह 560 मिलियन हो जायेगी। 1 करोड़ 20 लाख हमारी आबादी हर साल बढ़ जाती है। बढ़ती हुई आबादी के लिए हमें अनाज की उपज बढ़ाने की भी जरूरत है। सरकार ने अंदाजा लगाया है कि 1970 में हमें 125 मिलियन टन अनाज की पैदावार होगी। मेरी समझ में नहीं आता है कि 107 मिलियन टन तो लगेगा जैसा आप ने एकाउंट किया है और बताया है और 560 मिलियन की हमारी आबादी होगी और 18 मिलियन टन की हमें जानवरों और पोलटरी के लिए आवश्यकता होगी। तो यह जो 50 मिलियन का घाटा है यह कैसे पूरा होगा। ऐसा मालूम होता है कि अभी पंद्रह बीस साल तक हम अनाज के मामले में आत्मनिर्भर नहीं हो सकते हैं। अभी तक 2.7 मिलियन टन यदि हर साल ज्यादा उत्पादन हुआ है, दस मिलियन टन हर साल यदि पैदा होता तो कहा जा सकता था कि हम आत्मनिर्भर हो सकते हैं। यह जो अतिरिक्त उत्पादन करना है इसके लिए कोई ठोस प्रोग्राम हमें बनाना होगा। जहां पर इरिगेशन फैसिलीटीज नहीं हैं वहां इसका इंतजाम करना होगा और जिस किसी जमीन का भी उत्पादन के लिए इस्तेमाल किया जा सकता है उसको हमें उत्पादन के लिए इस्तेमाल में लाना होगा। ज्यादा से ज्यादा जमीन को काश्तकारी के लिए तैयार हमें करना होगा और ज्यादा से ज्यादा सहूलियतें हमें किसानों को देनी होंगी। अगर आप हर साल दस मिलियन टन का लक्ष्य अब रखें और इसको प्राप्त करें तब तो आप 125 मिलियन टन के लक्ष्य को 1970 में प्राप्त कर सकेंगे अन्यथा नहीं।

दूसरी विनती मेरी यह है कि काश्तकार को पढ़ाने समझाने की कोई जरूरत नहीं है। उसको फैसिलिटीज देने की जरूरत है। फैसिलिटीज का इस्तेमाल करने के लिए वह तैयार है।

सैल्फ हैल्प पर हमें ज्यादा जोर देना होगा। जब तक ऐसा नहीं होता है तब तक कोई लाभ नहीं होगा। जानसन साहब ने जो कुछ कहा था वह मैं आप को पढ़ कर बतलाना चाहता हूं :

> "Johnson urges all nations to join campaign. The key to victory is self-help. Expanded food shipments to countries where food needs are growing and self-help efforts are under way."

अमरीका उन्हीं देशों को अनाज देना चाहता है जोकि अपने पांवों पर खुद खड़ा होने की कोशिश करेंगे। अमरीका का प्रोग्राम यह है कि जो देश खुद ज्यादा प्रयत्न करते हैं उनके लिए उसके दिल में रहम है और मान है। अपने देश का मान बनाये रखने के लिए क्या गर्ज है उस डिटेल में मैं जाना नहीं चाहता हूं। लेकिन मैं विनती करता हूं कि सरकार ने जो प्रोग्राम तय किया है उसको इम्प्लेमेंट करने का जो ढांचा है उस ढांचे को ठीक रीति से काम में लाये और स्कीम्ज को अच्छी तरह से अमल में लाये। वह ढांचा ऐसा होना चाहिये जो संतोषजनक रीति से काम को करने की स्थिति में हो। जो शुगर फैक्टरीज हैं वहां काफी शक्कर पड़ी हुई है और उसका उठाना नहीं हो रहा है। हमारे महाराष्ट्र में कई शक्कर कारखानों के करोड़ों रुपये की शक्कर जो मिलों में पड़ी हुई है उसकी पूंजी वहां अटक गई है और उसका इंटरेस्ट पड़ रहा है। जयपुर कांग्रेस में मेरे यू० पी० के मित्र बतलाते थे कि वहां पर खंडसारी का काफी स्टाक जमा है और उसे सरकार लेती नहीं है। वह रिलीज नहीं होता है।

जहां तक औद्योगिक परिस्थिति का ताल्लुक है उसके बारे में रिपोर्ट है कि कई

मिलें देश में बंद पड़ी हैं। इन मिलों के बन्द होने के फलस्वरूप 20,000 वर्कर्स बेकार हैं। हमारे शहर में शोलापुर स्पिनिंग एंड वीविंग मिल बंद पड़ी हुई है। उसके कारण 4, 5 हजार वर्कर्स बेकार हैं और चूंकि काम मिलना मुश्किल है इसलिए उन के परिवार वालों को काफ़ी मुश्किल है। उन्होंने सत्याग्रह किया, गवर्नमेंट के दफ्तर के सामने भी सत्याग्रह किया लेकिन कुछ नहीं होता। आज जबकि देश में इमरजेंसी चल रही है तो प्रोडक्शन देश का बढ़ना चाहिए था। लेकिन यह जो मिलें बंद हो जाती हैं, लोग बेकार रहते हैं, तो उस शक्ति का उपयोग पूरे तौर पर नहीं हो पाता है। मेरी विनती यह है कि सरकार इस शोलापुर मिल के तुरन्त खोले जाने के बारे में विचार करे और गवर्नमेंट उसके लिए कुछ न कुछ हल अवश्य निकाले।

हमारे शोलापुर शहर में और जिले में हैंडलूम्स बहुत अधिक हैं। 200 लाख के करीब लोग इन हैंडलूम्स का काम करते हैं। उनके एक शिष्टमंडल ने सरकार के पास एक आवेदन भेजा है और प्रार्थना की है कि यह साड़ी और धोती का काम उनके लिए अलग रख दिया जाय जिससे उनका ठीक तरीके से धंधा चले। जरूरत इस बात की है कि सरकार हैंडलूम की इंडस्ट्री को बढ़ावा दे, जो करोड़ आदमी आज इस धंधे में लगे हुए हैं और सरकार का यह फर्ज हो जाता है कि हर जगह पर उन को सहूलियत दे।

आज यह बड़े दुःख का विषय है कि हमारे देश में ऐसे फ्रीडम फाइटर्स अभी मौजूद हैं जिन्होंने कि भारत की स्वराज्य प्राप्ति के लिए पूर्व काल में संघर्ष किया, अनेकों कष्ट व यातनाएं सहीं और अपनी जानों तक की भी बाजी लगा दी थी, ऐसे कई लोग आज बेकार हैं और उनको गुजर बसर करने में मुश्किल दरपेश आ रही है। फ्रीडम फाइटर्स जिन्होंने कि जेल की यातनाएं सहीं और पुलिस की गोलियां ब्रिटिश शासन काल में झेलीं आज जब भारत स्वतंत्र हो गया है तो उनकी तरफ सरकार का देखना यह फर्ज हो जाता है कि कोई भी फ्रीडम फाइटर भले ही आज वह किसी भी पार्टी में क्यों न चला गया हो, अगर आज वह बेकार है, उनकी जीविका का साधन नहीं हैं तो सरकार को उसका इंतजाम करना चाहिए। सरकार उन की गिनती कराये कि देश में ऐसे कितने फ्रीडम फाइटर्स हैं जोकि आज दयनीय अवस्था में हैं जिनके कि भीख तक मांगने की नौबत आ गई बतलाई जाती है उनको सरकार अविलम्ब राहत प्रदान करे। इस स्वराज्य का उपभोग करने वाले आज जो कई यहां पर मिनिस्टर्स और दूसरे लोग हैं उन्हें खास तौर से इसके बारे में ध्यान देकर कार्यवाही करना चाहिए और जिन लोगों के बलिदानों के कारण यह स्वराज्य देश को नसीब हुआ है आज अगर उनकी हालत खस्ता है तो सरकार को आगे बढ़ कर उन्हें हर तरह से राहत पहुंचाने का यत्न करना चाहिए। जैसे स्वर्गीय पंडित जवाहरलाल नेहरू ने विदर्भ के एक जोशी जिन्होंने कि स्वराज्य के लिए बलिदान किया था उनको सहायता भेजी और अखबारों से मालूम देता है कि स्वातंत्र्य वीर सावरकर जोकि पिछले काफी अर्से से मृत्यु शैय्या पर पड़े हुए थे और जिनका कि अब स्वर्गवास हो गया है, उन्हें भी 1000 रुपये भेजे गये थे। आंध्र के बारे में मुझे मालूम हुआ है कि वहां हर एक ऐसे लोगों को जोकि बेकार हैं उन को 5 एकड़ या 10 एकड़ जमीन दी है। महाराष्ट्र में किसी को 200, किसी को 250 तो किसी को हजार दिया है। अभी उन्होंने एक कानून निकाला है कि 60 वर्ष के बाद उन को पचास रुपये पेंशन मिले। मेरी राय है कि सारा प्रोग्राम सहायता पहुंचाने का खुद सेंट्रल गवर्नमेंट को अपने हाथ में लेना चाहिए। उसे यह गिनती करनी चाहिए कि सारे देश में ऐसे कितने फ्रीडम फाइटर्स हैं उन की वह गिनती करे और इस बात का प्रबन्ध करे ताकि वह भूखों न मरें, वह स्वातंत्र्य युद्ध के सिपाही रास्ते पर इस तरह से भीख मांगने

[श्री तुलसीदास जाधव]

का मजबूर न हों। मैं ने एक जमाने में देखा कि गांधी जी की बहन रास्ते में पापड़ बेच कर अपनी जिन्दगी बसर करती थीं। जब यह चीज सामने आई तो उनका भी इंतजाम किया गया। अभी भी एक अच्छी बात हुई है कि शास्त्री जी जब देश की शान्ति और उन्नति के लिए गुजर गये तो उनके परिवार वालों के लिए भारत सरकार ने जो व्यवस्था की है पेंशन आदि की वह स्तुत्य है। उसी प्रकार से देश में जितने फ्रीडम फाइटर्स हैं और आज बेकार हैं उन को सरकार को सहायता प्रदान करने की व्यवस्था करनी चाहिए।

जहां तक इस डी॰ आई॰ आर॰ का सम्बन्ध है इसे हटा देना चाहिए। आज देश में शान्ति की हवा है इसलिए यह कानून निकाल देना और भी जरूरी हो जाता है। इस कानून को रखने की आज कोई जरूरत नहीं है।

ताशकंद करार के बारे में मेरी राय है कि शास्त्री जी ने बड़ा अच्छा काम किया है और जो काम 18 वर्ष में नहीं हुआ वह उन्होंने चंद दिन में ही वहां पूरा कर दिया। जिस तरह से भगवत गीता के 18 अध्याय हैं और और 18 दिन वह युद्ध चलता रहा और जैसे युद्ध की बाबत कृष्ण भगवान ने तय किया और उसका परिणाम सब के सामने आया उसी रीति से भारत और पाकिस्तान ने जो आपस में एक मैत्री स्थापित की है उसके लिए शास्त्री जी के हम सब आभारी हैं।

शास्त्री जी ने जय जवान कहा था तो वह तो उनका काम पूरा हो गया। अब जहां तक जय किसान की बात है अगर किसान की भी जय का काम पूरा करना है तो श्रीमती इन्दिरा जी की सरकार को काश्तकारों को अधिक से अधिक प्रोत्साहन प्रदान करना होगा।

आज प्रान्तों में कई झगड़े हैं। मेरे भाई स्वामी जी ने कल कृष्णा, गोदावरी के झगड़े के बारे में जिक्र किया था। खाली एक महाराष्ट्र और मैसूर के बीच बेलगांव, कारवार, निपाणी में इस समस्या को लेकर थोड़ा झगड़ा है जिसे कि दोनों मिल कर और बैठ कर तय कर सकते हैं। मेरी विनती यह है कि इस तरह के छोटे छोटे झगड़ों के लिए प्रान्तों के अन्दर एक कटुता नहीं आनी चाहिए और उसको तुरन्त सेंट्रल

14.55 hrs.

[MR. SPEAKER *in the Chair*]

गवर्नमेंट को हल कर लेना चाहिए। कृष्णा गोदावरी, महाराष्ट्र में से निकलती और बहती हैं, इसलिए कृष्णा गोदावरी का जो पानी है वह महाराष्ट्र को मिलना ही चाहिए और उसका जो न्यायोचित हिस्सा है वह तुरन्त उसे दे दिया जाय। इसी तरह महाराष्ट्र और मैसूर के बीच जैसे बेलगांव और कारवार का झगड़ा है वह मिटा दिया जाय और जिसका जो न्यायोचित हिस्सा है वह उसे दिला दिया जाय। गोवा और मैसूर दोनों को मिला दिया जाय ऐसा मेरा कहना नहीं है।

करप्शन की एक आखिरी बात कह कर मैं बैठ जाता हूं। करप्शन की व्याधि देश-व्यापी है और वह समाज में ऊपर से नीचे तक विद्यमान है। आम के पेड़ में जैसे कोई नीचे से एक कीड़ा चला जाता है और वह सारा पेड़ सड़ जाता है और सूख जाता है उसी तरह से यह करप्शन देश और समाज के हर वर्ग में विद्यमान है। ऊपर से लेकर ग्रामसेवक तक यह भ्रष्टाचार मौजूद है। शास्त्री जी ने इस सम्बन्ध में देशवासियों के सामने एक अपना आदर्श रखा था। उन्होंने निहायत सादगी और संयम का जीवन व्यतीत किया। न उन्होंने अपने लिए कोई मकान बनाया और न ही कोई खेती बाड़ी और जायदाद आदि खड़ी की। महात्मा गांधी को अपना आदर्श बना कर उसके अनुरूप ही उन्होंने

आचरण किया। अगर उस तरीके से दूसरे शासक वर्ग के लोग भी चलें तो देश में एक बड़ा स्वस्थ वातावरण निर्मित हो सकता है। यह करप्शन देश से इस तरह से पूरी तरह मिट जाय कि जैसे आज हमारी इस पार्लियामेंट में करप्शन को लेकर चर्चा की जाती है और एक शुबहे के आधार पर प्रश्न पूछे जाते हैं, किन्हीं मंत्री को लेकर शुबहे के आधार पर सवाल जवाब यहां हाउस में किये जाते हैं वैसे सवाल करने का भी मौक़ा न आये इस रीति से इस देश का काम चले।

अध्यक्ष महोदय : अब माननीय सदस्य ख़त्म ही कर दें।

श्री तुलशीदास जाधव : बस एक मिनट और।

अध्यक्ष महोदय : श्री स० मो० बनर्जी।

श्री तुलशीदास जाधव : मराठवाड़ा में टेलीफोन और टेलीग्राफ़ आफिस की तुरन्त व्यवस्था करने के लिए मेरी विनती है। बस इतना ही कहना था।

अध्यक्ष महोदय : आप घंटी तो सुनते नहीं टेलीफोन चाहते हैं।

14.59 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SUPREME COURT'S JUDGMENT ON A DIR DETENTION CASE IN KERALA—*Contd.*

Shri S. M. Banerjee (Kanpur): I have already read the Notice.

Shri H. N. Mukerjee (Calcutta Central): Before the Home Minister replies, may I know how and why it is that, in spite of this notice having been of several day's standing, the Home Minister pereferred to make a statement in the other House earlier than here? This kind of thing is happening repeatedly and I do not know why.

Mr. Speaker: I got this notice only this morning.

Shri S. M. Banerjee: We gave this notice just on the day when Chief Justice Gajendragadkar delivered his judgment. The notices were given almost simultaneously to both the Houses, but it was admitted there....

Mr. Speaker: Then that is not the fault of the Home Minister. It is my fault because I had not admitted that and, therefore, it could not be answered.

Shri S. M. Banerjee: The Ministers treat this House with contempt.

Mr. Speaker: What the hon. member says has no justification. I am stating the facts as they are. I did not admit it and, therefore, there was no occasion for the Home Minister to make a statement. It was admitted in the other House and, therefore, the Home Minister had to make a statement there. When I found that, I thought that it was not fair that this House should not get the opportunity. Therefore, I have allowed it.

15 hrs.

The Minister of Home Affairs (Shri Nanda): There also it was admitted on Thursday and I could not but make the statement on Friday. I was asked to make the statement at noon. I asked for permission to make it later.

Sir, Government have seen the judgment of the Supreme Court arising out of Writ Petition No. 136 of 1965 (G. Sadanandan Versus the State of Kerala and another) and have taken due note of the observations made by the court on the need to guard against excessive and indiscriminate use of powers under the Defence of India Laws by the executive, especially when, under the Proclamation of Emergency, some of the fundamental rights of citizens remain suspended. It is unnecessary for me to go into the facts of this particular case as they have been set out in detail in the judgment itself. We immediately called for the comments of the Kerala